

ORISSA HIGH COURT

FILING REPORT AS ON :30/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/13124/2025	RAKESH SAMAL VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	DHARAKOT PS /117 /2021 (//	AOD20240000242C202500079
2	D-BLAPL/13125/2025	RAJA KUMAR BISOYI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BUGUDA /208 /2025 (//	AOD20240000242C202500078
3	D-BLAPL/13126/2025 BLAPL/4603/2025	SHAILESH KUMAR MISHRA @ SAILESH MISHRA VS STATE OF ODISHA	SITIKANT MISHRA VS	SONEPUR /129 /2024 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000026/2024	
4	D-BLAPL/13128/2025	HEMANTA SAHU VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	DEOGARH /202 /2020 (//	
5	D-BLAPL/13130/2025	PABITRA MOHAN PANIGRAHY VS STATE OF ODISHA(VIG.)	JYOTI RANJAN DEO VS	JEYPORE VIGILANCE /16 /2025 (//	AOR20220001593C202500028
6	D-BLAPL/13131/2025	SUBRAT KUMAR MURMU VS STATE OF ODISHA	MAHES DAS VS	Maitri Vihar PS /140 /2025 (//	
7	D-BLAPL/13134/2025	ASHOK GAHIR VS STATE OF ODISHA	AMITAV TRIPATHY VS	GHANTAPADA /46 /2025 (//	
8	D-BLAPL/13157/2025	SHIBA ROUT VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RAMACHANDRAPUR /93 /2025 (//	AOR20220001631C202500118
9	D-BLAPL/13160/2025	LAXMIDHAR RAUTARAY @ LAXMIDHAR ROUTH VS STATE OF ODISHA(VIG.)	DHANANJAYA MUND VS	JEYPORE VIGILANCE /17 /2025 (//	
10	D-BLAPL/13163/2025	SUBRAT PATTANAİK VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	Maitri Vihar PS /107 /2025 (//	
11	D-BLAPL/13164/2025	MOHAMMAD AMIR @ MD. AMIR VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	BISSAMCUTTACK /31 /2025 (//	

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12	D-BLAPL/13170/2025	KUNA @ BASUDEBA CHHATRIA VS STATE OF ODISHA	SEPHALEE DAS VS	BHAWANIPATNA TOWN /430 /2023 () //	
13	D-BLAPL/13175/2025	SUSHANT KUMAR SAHOO @ SUSANT SAHOO VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	AUL /693 /2024 () //	
14	D-BLAPL/13182/2025	PADU @ PADMA CHARAN PALEI @ SAMANTARAY VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	JODAPADAR /99 /2024 () //	
15	D-BLAPL/13189/2025	BIKRAM BISWAL @ LIPU VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	SEA BEACH /76 /2025 () //	
16	D-BLAPL/13190/2025	RANJAN KUMAR SAHU VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	CHAMPUA /12 /2025 () //	
17	D-BLAPL/13193/2025	LAKESHWAR MALLIK VS STATE OF ODISHA	BINI MISHRA VS	CYBER CRIME AND ECONOMIC OFFENCES, BALANGIR /8 /2025 () //	
18	D-BLAPL/13194/2025	UPENDRA BISWAL VS STATE OF ODISHA	KULDEEP MOHANTY VS	JHIRPANI P.S. /50 /2025 () //	AOD20240000012C202500088
19	D-BLAPL/13195/2025	RITU BISOYI VS STATE OF ODISHA	SOUBHAGYA KETAN NAYAK VS	DIGAPAHANDI /255 /2024 () //	AOR20220001207C202500061
20	D-BLAPL/13197/2025	GURIA KHATUA VS STATE OF ODISHA	PRABIR KUMAR RAY VS	JENAPUR /397 /2024 () //	AOR20230000820C202500018
21	D-BLAPL/13203/2025	DIPU @ DIPAK KUMAR PALAI VS STATE OF ODISHA	PRATYUSHA NAIDU VS	BANAPUR P.S. /355 /2022 () //	
22	D-BLAPL/13204/2025	JAGANNATH BHOI VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	RENGALI /31 /2025 () //	
23	D-BLAPL/13213/2025	RAMESH BADAJENA	SANJIT MISHRA	KANAS /272 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/13216/2025	RAJENDRA SWAIN @ RAJU	SANDEEP RAJ PANDA	TANGI /46 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/13218/2025	NARAYAN JENA	SURENDRA KUMAR BISWAL	PHIRINGIA /86 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/13225/2025	DAMBU SAKIA	MANORANJAN PADHY	KORAPUT TOWN /85 /2023	AOD20220003086C202500081
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/13251/2025	DIBAKAR SABAR	SUSANTA KUMAR ROUT	RAMANAGUDA /2 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/13252/2025	GOPABANDHU MAHALIK	LALITENDU MISHRA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/13267/2025	ARABINDA PEREI @ ARU	BIRENDRA KUMAR PARDHI	GHATAGAON /153 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/13272/2025	SHAIKH HUMAPARVIN RAFIQ @ HUMA PARVIN	AMLAN SHAKTI PAUL	CYBER CRIME AND ECO. OFFENCE, CUTTACK /30 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/13276/2025	RAJ SHIL	JYOTIRMAYA SAHOO	RAIGHAR /75 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/13280/2025	MANOJ DIGAL	BRAHMANANDA TRIPATHY	Maitri Vihar PS /181 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/13281/2025	NIRALA JENA	SUCHIT KUMAR NAYAK	KHURDA ROAD G.R.P.S. /45 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/13283/2025	TOFAN DAS	JYOTIRMAYA SAHOO	BERHAMPUR SADAR /235 /2024	
		VS	VS	()	

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35	D-CMAPL/17704/2025	STATE OF ODISHA SAMAR RANJAN NAYAK VS	ADV. VS	// // 0	
36	D-CMAPL/17869/2025	STATE OF ODISHA AHALYA OJHA VS	JAGANNATH BHUYAN VS	// // 0	
37	D-CMAPL/17935/2025	STATE and ORS. DILLIP KU.MISHRA VS	JASPREET KAUR VS	// // 0	
38	D-CMAPL/17944/2025	STATE OF ODISHA RABINDRA NARAYAN THAKUR VS	JASPREET KAUR VS	// // 0	
39	D-CMAPL/17946/2025	STATE OF ODISHA PRAMOD KULAHARIA VS	JASPREET KAUR VS	// // 0	
40	D-CMAPL/17953/2025	STATE OF ODISHA RABI SHANKAR HOTA VS	JASPREET KAOR VS	// // 0	
41	D-CMAPL/17957/2025	STATE OF ODISHA JIBARDHAN SETH VS	JASPREET KAOR VS	// // 0	
42	D-CMAPL/17961/2025	STATE OF ODISHA ANIL KU.PRUSTI VS	JASPREET KAUR VS	// // 0	
43	D-CMAPL/17963/2025	STATE OF ODISHA SANGRAM KESHARI MISHRA VS	JASPEET KAUR VS	// // 0	
44	D-CMAPL/17970/2025	STATE OF ODISHA SIDDHARTHA PANDA VS	JASPREET KAUR VS	// // 0	
45	D-CMAPL/17977/2025	STATE OF ODISHA RAMA CHANDRA DASH VS STATE OF ODISHA	HEMANTA KUMAR ROUT VS	// // 0 //	

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46	D-CMAPL/17985/2025	RAM KUMAR SAHU VS STATE OF ODISHA	JASPREET KAUR VS	// 0 //	
47	D-CMAPL/17989/2025	ASHOK KUMAR PUROHIT VS STATE OF ODISHA	JASPREET KAUR VS	// 0 //	
48	D-CMAPL/17996/2025	SATYA NARAYAN DASH VS STATE OF ODISHA	M.S ARORA, L.PRADHAN VS	// 0 //	
49	D-CMAPL/18003/2025	BYASDEV PANDA VS STATE OF ODISHA	JASPREET KAOR VS	// 0 //	
50	D-CMP/17717/2025	PRASANTA KUMAR JENA @ PRASHANTA KUMAR JENA VS PRASANTA KUMAR DAS	JAYACHANAN PANIGRAHI VS	// 0 //	AOD20240000001C202500119
51	D-CMP/17815/2025	NUNARAM MAJHI @ TUDU VS SARAT BCHANDRA JENA	JAGAJIBAN PRADHAN VS	// 0 //	
52	D-CMP/17818/2025	SUDHIR BAGH VS SECRETARY, REGULATED MARKET COMMITTEE, KORAPUT	NIRANJAN LENKA VS	// 0 //	
53	D-CMP/17823/2025	SUBBRAT ACHARYA VS AFROZ BIBI	SANGITA MOHANTY VS	// 0 //	
54	D-CMP/17841/2025	GOLAPI MAJHI VS BHABANISHANKAR BUDULAL @ KISAN	ABHAS MOHANTY VS	// 0 //	
55	D-CMP/17844/2025	PRAMOD KUMAR SWAIN VS LALITA SWAIN	NIRANJAN PANDA VS	// 0 //	
56	D-CMP/17871/2025	PHAKIRA KHAMARI VS PRAKASH CHANDRA KHAMARI	UMA CHARAN MISHRA VS	// 0 //	
57	D-CMP/17881/2025	JAINA BIBI	TUSAR KUMAR MISHRA	//	

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		VS	VS	0	
58	D-CMP/17893/2025	SANABULLA KHAN KULAMANI PANDA	HARAPRASAD PANDA	//	
		VS	VS	0	
59	D-CMP/17905/2025	SHYAMA SUNDAR PANDA PANKAJ KUMAR BEHERA	RASHMI NARAYAN PATNAIK	//	
		VS	VS	0	
60	D-CMP/17926/2025	GOVINDA CHANDRA BISWAL KANDURI CHARAN MOHARANA	ALOK KUMAR PANDA	//	
		VS	VS	0	
61	D-CMP/17930/2025	GOLEKH MOHARANA JAYASHREE DAS	PRANAB KUMAR GHOSE	//	
		VS	VS	0	
62	D-CMP/17936/2025	RUPALI APARAJITA PATNAIK ANADI CHARAN SAHOO	SOUMYA MISHRA	//	
		VS	VS	0	
63	D-CONTC/17705/2025	DUTI KHATUA @ DEHURY DOLAMANI BACHHA	ADV	//	AOR20220001600C202500051
		VS	VS	0	
64	D-CONTC/17712/2025	SUSANTA KUMAR DAS, DIRECTOR, DIRECTORATE OF SECONDARY EDUCATION, ODISHA PRATIMA MOHANTY	DEEPAK KUMAR PANI	//	AOR20220001490C202500005
		VS	VS	0	
65	D-CONTC/17713/2025	SANTOSH KUMAR ROUT, DISTRICT EDUCATION OFFICER,CUTTACK ASTARANG SANSKRIT DEGREE COLLEGE, ASTARAMDV	ADV	//	AOR20220001600C202500052
		VS	VS	0	
66	D-CONTC/17715/2025	RANJIT KUMAR PRADHAN, REGIONAL DIRECTOR OF HIGHER EDUCATION SATYABAN BISHI	ADV.	//	
		VS	VS	0	
67	D-CONTC/17723/2025	SHALINI PANDIT, IAS SITARAM BISHI	ADV.	//	
		VS	VS	0	
68	D-CONTC/17724/2025	SHALINI PANDIT, IAS K.C.SWAIN	ADV	//	
		VS	VS	0	

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69	D-CONTC/17739/2025	ANU GARG, COMMNR., CUM SECY., W.R. DEPT., KHORDHA KUMAR CHANDRA MISHRA VS	ADV. VS	// // ()	
70	D-CONTC/17742/2025	ARINDAM DAKUA, DIRECTOR MUNICIPAL ADMINISTRATION H. AND U.D. DEPT. KSHIRASINDHU SAHOO VS	ADV VS	// // ()	AOD20240000618C202500054
71	D-CONTC/17743/2025	SHALINI PANDIT, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT. SANTANU KUMAR NAYAK VS	ADV VS	// // ()	AOD20240000618C202500055
72	D-CONTC/17748/2025	SHALINI PANDIT, COMMISSIONER CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPTT. HIRANMAYEE SAMAL VS	ADV. VS	// // ()	
73	D-CONTC/17757/2025	DR SANTOSH KUMAR ROUT, DEO, CUTTACK MAA SANTOSHI SHG,BARGARH VS	ADV. VS	// // ()	
74	D-CONTC/17759/2025	SANJAY KUMAR SINGH, PRINCIPAL SECRETARY TO GOVT FOOD SUPPLIED AND CONSUMER WELFARE , DEPT ASHOK KUMAR MOHAPATRA VS	ADV. VS	// // ()	
75	D-CONTC/17766/2025	DR. RAJYASHREE PATTANAIAK, CDM AND PHO, KHURDA CHITTA RANJAN BARIK VS	ADV. VS	// // ()	
76	D-CONTC/17771/2025	VINEET AGGARWAL, I.P.S, PURI PARAMANANDA NAYAK VS	ADV VS	// // ()	AOD20220001936C202500016
77	D-CONTC/17783/2025	ANU GARG, COMMISSIONER CUM ADDL. CHIEF SECRETARY, WATER RESOURCES DEPTT. BIKRAM KESHARI ROUT VS	ATUL TRIPATHY VS	// // ()	
78	D-CONTC/17788/2025	ARAVIND AGARWAL, IAS NIRANJAN KHATUA VS	ADV. VS	// // ()	
79	D-CONTC/17798/2025	ASHOK GIRI, ENGNR IN CHIEF CIVIL,ODIHS ANIL KUMAR SENAPATI VS	ADV. VS	// // ()	
		BINITA SENAPATI, OES, DEO DHENKANAL		//	

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80	D-CONTC/17805/2025	AKHILA KALET VS SUBHAM PATI, BEO	PITAMBAR PANDA VS	// 0 //	
81	D-CONTC/17811/2025	GURUDEV DIP VS BIJAY RANJAN MOHANTY, BEO	PITAMBAR PANDA VS	// 0 //	
82	D-CONTC/17830/2025	KANAK BEHERA VS SHIDHART SHANKAR SWAIN, IAS	ADV. VS	// 0 //	
83	D-CONTC/17835/2025	RUPASHREE PATTANAIAK VS SAMIR MISHRA, MINING OFFICER CUM COMPETENT AUTHORITY, PURI	JANMEJAYA KATIKIA VS	// 0 //	
84	D-CONTC/17845/2025	LIPSA MISHRA VS ABHISEK DASH, TAHASILDAR,PURI	ADV. VS	// 0 //	
85	D-CONTC/17852/2025	SAROJINI MISHRA VS SALINI PANDIT, IAS	ADV. VS	// 0 //	
86	D-CONTC/17860/2025	ALUMNI ASSOCIATION, LAJPATRAI LAW COLLEGE, BAMBAYPUR VS MANOJ PRABHAKAR KUJUR, TAHASILDAR, SAMBALPUR	BRABHU KUMAR TRIPATHY VS	// 0 //	
87	D-CONTC/17878/2025	RAJESWARI SENAPATI VS RADHAKANTA CHHATRI, DEO	ADV. VS	// 0 //	
88	D-CONTC/17886/2025	JYOSTNARANI MALLICK VS BHIKARI SAHOO, EXECUTIVE OFFICER, PHULBANI MUNICIPALITY	TUSAR KUMAR MISHRA VS	// 0 //	
89	D-CONTC/17902/2025	BASANTI SAHOO VS DR. PRAMOD KUMAR PRAHARAJ, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, KENDRAPARA	ADV. VS	// 0 //	
90	D-CONTC/17909/2025	ISWAR CHANDRA BEHERA VS ANU GARG, COMMISSIONER CUM ADDL. CHIEF SECRETARY, WATER RESOURCES DEPTT.	ADV VS	// 0 //	AOD20220001936C202500018
91	D-CONTC/17924/2025	BHANUMATI NAYAK	ADV.	//	

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		VS	VS	0	
92	D-CONTC/17937/2025	ABHISEK DASH, TAHASILDAR, PURI RAMESH CHANDRA MOHAPATRA	HEMANTA KUMAR ROUT	//	
		VS	VS	0	
93	D-CONTC/17981/2025	ARAVIND AGRAWAL, IAS BIJAYA KUMAR NATH	ADV.	//	
		VS	VS	0	
94	D-CONTC/17988/2025	ANU GARG, IAS BIJAY KUMAR NANDA	ADV.	//	
		VS	VS	0	
95	D-CONTC/17993/2025	GOKUL RANJAN DASH, I.I.C., JAGATSINGHPUR P.S KUNJALATA PANIGRAHI	ADV.	//	
		VS	VS	0	
96	D-CONTC/17999/2025	MAMATA MOHANTY, BEO, DHARMASALA MAMITA PARIDA	ADV.	//	
		VS	VS	0	
97	D-CONTC/18006/2025	KRUSHNA CHANDRA NAYAK, DEO, CUTTACK UPENDRA BEHERA	RAGHUNATH DAS MOHAPATRA	//	
		VS	VS	0	
98	D-CONTC/18007/2025	SASMITA BEHERA, OAS PRADYUMNA KUMAR NAYAK	ADV.	//	
		VS	VS	0	
99	D-CONTC/18010/2025	ASWATHY S, IAS BIBHUTI BHUSAN DEHURY	ADV.	//	
		VS	VS	0	
100	D-CONTC/18012/2025	ASWATHY S, IAS TRIVAYA CHARANA JENA	RAGHUNATH DAS MOHAPATRA	//	
		VS	VS	0	
101	D-CONTC/18013/2025	BISWARANJAN BEHERA, THE EXECUTIVE ENGINEER, TPCODL, NIMAPARA SASMITA SAHOO	ADV.	//	
		VS	VS	0	
102	D-CRLA/13123/2025	ASWATHY S, IAS PRADEEP KUMAR SAHOO	LALITENDU MISHRA	//	AOR20220001610C202500034
		VS	VS	0	

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103	D-CRLA/13143/2025	STATE OF ODISHA PURUSOTTAM PRADHAN VS	DHIRENDRA KUMAR MOHAPATRA VS	// SUNDARGARH SADAR /12 /2013 ()	
104	D-CRLA/13169/2025	STATE OF ODISHA SUKADEB BARIK @ SRI SUKA BARIK VS	PARTHA SARATHI DAS VS	// PANDAPADA /81 /2013 ()	AOD20240000364C202500072
105	D-CRLA/13171/2025	STATE OF ODISHA BIJAYA LAXMI MARINDI VS	ABHILASH MISHRA VS	// JEYPORE VIGILANCE /43 /2013 ()	
106	D-CRLA/13179/2025	STATE OF ODISHA(VIG.) RAMESH MASRA VS	PRAVAT KUMAR NAYAK VS	// N.T.P.C. /17 /2021 ()	
107	D-CRLMA/13200/2025	STATE OF ODISHA RABINARAYAN SETHY VS	SUMAN MODI VS	// DHENKANAL SADAR /930 /2024 ()	
108	D-CRLMC/13138/2025	STATE OF ODISHA JITENDRA BEHERA VS	PRAMOD KUMAR ROUT VS	// / /0 ()	
109	D-CRLMC/13149/2025	STATE OF ODISHA MIKINA BEHERA SATYA SWARUP MISHRA VS	SANDEEP RAJ PANDA VS	// KEONJHAR TOWN /423 /2023 ()	
110	D-CRLMC/13153/2025	STATE OF ODISHA SANTOSH KUMAR PATRA VS	SK. ZAFARULLA VS	// / /0 ()	
111	D-CRLMC/13165/2025	HAREKRISHNA MAHALIK PRASANA ROUTRAY @ PRASHANTA KUMAR ROUTRAY VS	BANGRAM KESHARI MISHRA VS	// JAJPUR TOWN /109 /2014 ()	
112	D-CRLMC/13174/2025	STATE OF ODISHA KASINATH UPADHAYA VS	NISHIKANTA MISHRA VS	// BALIANTA P.S. /400 /2024 ()	
113	D-CRLMC/13176/2025	STATE OF ODISHA ALOK KUMAR SETHI VS	RAMDAS ACHARY VS	// NIALI /69 /2024 ()	
		STATE OF ODISHA		//	

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114	D-CRLMC/13186/2025	MALAYA KUMAR KAR VS STATE OF ODISHA	SASWATA PATNAIK VS	PARADEEP MODEL /122 /2024 () //	AOD20240001090C202500008
115	D-CRLMC/13192/2025	MUNA ORAM VS STATE OF ODISHA	SK. ZAFARULLA VS	BARBIL /173 /2018 () //	
116	D-CRLMC/13201/2025	PADMA CHARAN MOHANTY VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	/ /0 () //	
117	D-CRLMC/13233/2025	SUJAY KUMAR KARAN VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	RASGOBINDPUR /181 /2020 () //	
118	D-CRLMC/13238/2025	ANAND KUMAR SAHOO VS STATE OF ODISHA	KASHINATH PATTANAİK VS	MARKAT NAGAR /5 /2015 () //	
119	D-CRLMC/13242/2025	RABINDRA KUMAR SWAIN VS MANINDRA NATH JENA	NIRANJAN PANDA VS	/ /0 () //	
120	D-CRLMC/13243/2025	RAJESH KUMAR KHATUA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	BAUNISUNI /124 /2024 () //	AOR20220001297C202500114
121	D-CRLMC/13245/2025	SASHI MAJHI VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	/ /0 () //	
122	D-CRLMC/13264/2025	N.ENKETI RAO DORA @ M.ANIKETI RAO DORA VS STATE OF ODISHA	RATIKANTA MOHAPATRA VS	ASKA /269 /2009 () //	
123	D-CRLMC/13265/2025	MANAS K.M.AGARWAL VS STATE OF ODISHA	BIDYADHAR MANSING VS	JATNI P.S. /287 /2020 () //	
124	D-CRLMC/13284/2025	KHELABATI NAIK VS STATE OF ODISSA	PRAVASH PUJAREE PARIDA VS	LEPHRIPADA /141 /2023 () //	
125	D-CRLMP/13166/2025	ULLASH BALIARSINGH	HAREKRUSHNA MALIK	/ /0	

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		VS	VS	()	
		THE STATE OF ODISHA		//	
126	D-CRLMP/13172/2025	RAJENDRA KUMAR JENA	PANCHANAN PANIGRAHI	BHOGRAI /41 /2025	AOR2025000001C202500018
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMP/13221/2025	KULAPRAVA SUAR	PRASANTA KUMAR SATAPATHY	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLREV/13132/2025	BIBHUTI BHUSAN RAY	MAHES DAS	BHUBANESWAR VIGILANCE /31 /2005	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
129	D-CRLREV/13183/2025	MANORANJAN LOHAR	PARTHA SARATHI DAS	//	AOD20240000364C202500073
		VS	VS	()	
		SASMITA LOHAR		//	
130	D-CRLREV/13250/2025	PRABHUDATTA ACHARY	UMA CHARAN MISHRA-O-130/2008	//0	
		VS	VS	()	
		ANUJA ACHARY		//	
131	D-FAO/17710/2025	BIBEKANANDA SINGH	DR.PURUSOTTAM CHULI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-FAO/17760/2025	SUKANTI MIRDHA	DEEPALI MAHAPATRA	//	
		VS	VS	()	
		UNION OF INDIA		//	
133	D-FAO/17764/2025	PARESH SETHI	DEEPALI MAHAPATRA	//	
		VS	VS	()	
		UNION OF INDIA		//	
134	D-FAO/17775/2025	D.M., M/S ORIENTAL INSURANCE CO. LTD., CUTTACK	KAYAN BEHARI DAS	//	
		VS	VS	()	
		BHIMASEN NAIK		//	
135	D-FAO/17813/2025	MAGMA HDI GENERAL INSURANCE CO. LTD., BBSRADAM	ALI KHAN	//	
		VS	VS	()	
		TAPAN KUMAR ROUL @ TAPAN ROUL		//	
136	D-ITA/17716/2025	INDIRA GANDHI INSTITUTE OF TECHNOLOGY,DHENKANAL	KANTI SATAPATHY	//	AOR20220001780C202500068
		VS	VS	()	

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		COMMISSIONER OF INCOME TAX(EXEMPTION)		//	
137	D-MACA/17945/2025	DEBADATTA PATTANAIK	DIPTI RANJAN BHOKTA	//	
		VS	VS	0	
138	D-MACA/17955/2025	THE D.M., THE ORIENTAL INSURANCE CO. LTD., BBSR	CRIMTINR/RAIKPAI	//	
		THE B.M., ICICI LOMBARD GENERAL INSURANCE CO. LTD., BBSR	CRIMTINR/RAIKPAI	//	
		VS	VS	0	
139	D-MATA/17952/2025	PRAMILA CHOUDHURY	AMIT PRASAD BOSE	//	
		PRACHI SI	AMIT PRASAD BOSE	//	
		VS	VS	0	
140	D-RPFAM/17714/2025	DESRAJ SWAIN		//	
		KRUSHNA CHANDRA PAIK	RAJENDRA NARAYAN ROUT	//	AOR20220001558C202500088
		VS	VS	0	
		APURBA PATRA		//	
141	D-RPFAM/17834/2025	APURBA PATRA	RAJIB LOCHAN PATTNAIK	//	
		VS	VS	0	
		KRUSHNA CHANDRA PAIK		//	
142	D-RPFAM/17853/2025	JANU SASAMAL	SAROJ KUMAR DASH	//	
		VS	VS	0	
		ITISHREE SASMAL		//	
143	D-RPFAM/17862/2025	HARINATH TANTI	BHAWANI SANKAR PANIGRAHI	//	
		VS	VS	0	
		KABITA DEVI		//	
144	D-RPFAM/18008/2025	PRAKASH HARIPAL	SHUBHENDU KUMAR PARIDA	//	
		VS	VS	0	
		PRIYAMBADA @ MITA BAG @ HARIPAL		//	
145	D-RSA/17892/2025	BICHITRA PANDA	PRAFULLA CHANDRA DAS	//	
		VS	VS	0	
		BASANTI PANDA		//	
146	D-RSA/17940/2025	SAMIRKA PRASAD JAISWAL	DIPTI RANJAN BHOKTA	//	
		VS	VS	0	
		NAMITA SAMAL		//	
147	D-RVWPET/17708/2025	SUJATA SAHU	KISHORE KUMAR MISHRA	//	AOD20250000498C202500004
		VS	VS	0	
		NIRANJAN SAHU		//	

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148	D-RVWPET/17709/2025	SUJATA SAHU VS NIRANJAN SAHU	KISHORE KUMAR MISHRA VS	// 0 //	AOD20250000498C202500003
149	D-TRP(C)/17967/2025	RAJ KUMAR SHARMA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
150	D-TRP(C)/17971/2025	SHREE GOPAL GOSALA , BARGARH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
151	D-TRP(C)/17976/2025	GOVINDRAM AGRAWAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
152	D-TRP(C)/17982/2025	HARI PRASAD AGRAWAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
153	D-TRP(C)/17991/2025	BRAJMOHAN AGRAWAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
154	D-TRP(C)/18000/2025	JAGDISH PRASAD AGRAWAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
155	D-WA/17718/2025	HRUSHIKESH BEHERA VS UNION BANK OF INDIA	BISWAJIT DAS VS	// 0 //	AOR20250000546C202500001
156	D-WA/17744/2025	STATE OF ODISHA VS SAROJ KUMAR PADHI	BIMBISAR DASH,A.G.A VS	// 0 //	LOD20240000194C202500218
157	D-WA/17826/2025	STATE OF ODISHA VS HAREKRUSHNA NAYAK	SASWAT DAS,A.G.A VS	// 0 //	LOD20240000194C202500219
158	D-WA/17849/2025	BISWA RANJAN MOHANTY VS ADDL. COMMNR. CONSOLIDATION AND SETTLEMENT, BOARD OF REVENUE, CUTTACK	RAJKISHORE SWAIN VS	// 0 //	
159	D-WA/17876/2025	NETA SECURITY SERVICES PVT. LTD., BBSR	BISHNU PRASAD PRADHAN	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
160	D-WA/17910/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000194C202500220
		VS	VS	()	
		RAJKISHORE DAS		//	
161	D-WA/17932/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	//	LOD20240000172C202500216
		VS	VS	()	
		BINAYA KRUSHNA BEHERA		//	
162	D-WA/17948/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	//	LOD20240000172C202500218
		VS	VS	()	
		AKSHAYA KUMAR SAMAL		//	
163	D-WP(C)/17706/2025	LAMBODAR MISHRA	TRILOCHAN PANIGRAHI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-WP(C)/17707/2025	AASHA REALCON, BBSR	TRILOCHAN PANIGRAHI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-WP(C)/17711/2025	BISWANATH PARHI	SURENDRA NATH PANDA	//	
		VS	VS	()	
		UCO BANK		//	
166	D-WP(C)/17719/2025	RAKESH KUMAR PARIDA	KURESH PRASAD DASH	//	AOR20220001390C202500028
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-WP(C)/17720/2025	RABINDRA KU SWAIN	KURESH PRASAD DASH	//	AOR20220001390C202500029
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-WP(C)/17721/2025	RAMESH CHANDRA SAHU	DILIP KUMAR SAHU	//	AOR20220001727C202500044
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-WP(C)/17722/2025	PRAFULLA KUMAR PRADHAN	BHUBANESWAR DASH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-WP(C)/17725/2025	M/S. PAKKI NABIN PATNAIK	KAJAL SAHOO	//	AOR20220001613C202500006
		VS	VS	()	

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171	D-WP(C)/17726/2025	SUPERINTENDENT NAWARANGPUR CGST CIRCLE,MALKANAGIRI NILIMA MAHASANGHA VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// // 0 //	AOR20220004106C202500077
172	D-WP(C)/17727/2025	NILAKANTHESWAR SELF HELP GROUP VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// 0 //	AOR20220004106C202500078
173	D-WP(C)/17728/2025	PITAMBAR MAHANTA VS STATE OF ODISHA	GHANASHYAM NAMTOAR VS	// 0 //	AOD20230000737C202500038
174	D-WP(C)/17729/2025 WP(C)/11958/2025	RAKESH PANDA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //	AOR20220001657C202500040
175	D-WP(C)/17730/2025	PRADIP KUMAR DAS VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
176	D-WP(C)/17731/2025	JYOTIRMAYEE DASH VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
177	D-WP(C)/17732/2025	SASWATI SAMANTA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
178	D-WP(C)/17733/2025	SUJATA MOHANTY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
179	D-WP(C)/17734/2025	DR. RAJ KISHROE MISHRA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
180	D-WP(C)/17735/2025	PREETI PRAKASH BEHERA VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// 0 //	
181	D-WP(C)/17736/2025 WP(C)/11960/2025	RADHAMOHAN PADHI VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //	

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182	D-WP(C)/17737/2025	SUBAS CHANDRA RANA VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //	
183	D-WP(C)/17738/2025	NANDIKA KERKETTA VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //	
184	D-WP(C)/17740/2025	CHITTARANJAN PARIDA VS STATE OF ODISHA	NITYABRATA BEHURIA VS	// 0 //	
185	D-WP(C)/17741/2025	GOBINDA NAIK VS RABINDRA BANJARA	SALAUDDIN KHAN VS	// 0 //	
186	D-WP(C)/17745/2025	NITYANANDA ROUT VS STATE OF ODISHA	HEMANTA KUMAR ROUT VS	// 0 //	
187	D-WP(C)/17746/2025	JYOTI SHYAMA WELFARE, NAYAGARH VS THE STATE OF ODISHA	DEVI PRASAD DASH VS	// 0 //	
188	D-WP(C)/17747/2025	RANJAN KUMAR PRADHAN VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //	
189	D-WP(C)/17749/2025	KAILASH CH. SAHOO @ KAILASH SAHOO VS STATE OF ODISHA	JYOTI RANJAN DEO VS	// 0 //	AOR20220001593C202500029
190	D-WP(C)/17750/2025	ALLI AHAD VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //	AOD20250000498C202500001
191	D-WP(C)/17751/2025	ASHUTOSH DAS VS STATE OF ODISHA	MANAS RANJAN DASH VS	// 0 //	AOR20220002374C202500074
192	D-WP(C)/17752/2025 WP(C)/11951/2025	KUPULI HARIBANDHU REDDY VS STATE OF ORISSA	SUSHANTA KUMAR MISHRA VS	// 0 //	
193	D-WP(C)/17753/2025	PRASANNA KUMAR DAS	PRADEEP KUMAR DAS	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-WP(C)/17754/2025	M/S RUTUPARNA CONSTRUCTION	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202500036
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-WP(C)/17755/2025	DEBA JANI	ATUL TRIPATHY	//	AOD20240000618C202500053
		VS	VS	()	
		REGISTRAR OF CO-OPERATIVE SOCIETIES		//	
196	D-WP(C)/17756/2025	JYOTIRANJAN DAS	PRADEEP KUMAR DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-WP(C)/17758/2025	BHOLANATH MAHANTA	PRADEEP KUMAR DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-WP(C)/17761/2025	M/S BAMUNIGAM LAMPCS	PRANAYA KISHORE HARICHANDAN	//	
		VS	VS	()	
		ADDL COMMISSIONER OF STATE TAX (APPEAL) CT AND GST TERRITORIAL RANGE , GANJAM		//	
199	D-WP(C)/17762/2025	RASMIRANJAN SETHY	PRADEEP KUMAR DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-WP(C)/17763/2025	BRAHMACHARI GOUDA	PRADEEP KUMAR DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-WP(C)/17765/2025	M/S. SWARNA AND CO, SAMBALPUR	ITISHREE TRIPATHY	//	
		VS	VS	()	
		SUPERINTENDENT CGST AND CENTRAL EXCISE SAMBALPUR-1		//	
202	D-WP(C)/17767/2025	HEMANTA KUMAR BEHERA	PRADEEP KUMAR DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-WP(C)/17768/2025	NRUSINGH CHARAN BEHERA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-WP(C)/17769/2025	BISWARANJAN SAHOO	SARADA DASH	//	
		VS	VS	()	

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205	D-WP(C)/1770/2025	AUTHORIZED OFFICER, CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD., CHENNAI NALINI PRUSTY VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
206	D-WP(C)/1772/2025	KARUNAKAR NAYAK VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //	
207	D-WP(C)/1773/2025	AMBIKA PRASAD SARANGI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
208	D-WP(C)/1774/2025	PRABIR KUMAR DAS VS STATE OF ODISHA	VS	// 0 //	
209	D-WP(C)/1776/2025	PRABIR KUMAR DAS VS STATE OF ODISHA	VS	// 0 //	
210	D-WP(C)/1777/2025	DILIP KUMAR SENAPATI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
211	D-WP(C)/1778/2025	HAZI MOHAMMAD SAKIL VS JOINT COMMISSIONER OF STATE (APPEAL) CT AND GST TERRITORIAL RANGE, BOLANGIR//	PRANAYA KISHORE HARICHANDAN VS	// 0 //	
212	D-WP(C)/1779/2025	PRAVAT KUMAR PADHI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
213	D-WP(C)/1780/2025	KAMINI BARIK VS STATE OF ODISHA	SANDIPANI NAYAK VS	// 0 //	
214	D-WP(C)/1781/2025	M/S. AUROGLOBAL COMTRADE PVT.LTD, BBSR VS UNION OF INDIA	PRANAYA KISHORE HARICHANDAN VS	// 0 //	
215	D-WP(C)/1782/2025	M/S ABHILASHA COMMERCIAL PRIVATE LIMITED VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //	

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216	D-WP(C)/17784/2025	M/S TYBAS PROJECTS (P) LTD, BBSR VS ADDL CT AND GST OFFICER/STATE TAX OFFICER, BBSR-1	AJIT KUMAR ROY VS PITAMBAR PANDA	// 0 //	
217	D-WP(C)/17785/2025	HIMANSHU SHEKHAR PARHI VS STATE OF ORISSA	PITAMBAR PANDA VS SASIBHUSAN JENA	// 0 //	
218	D-WP(C)/17786/2025	CHANDRAMANI BEHERA VS CHAIRMAN, URBAN CO-OPERATIVE BANK LTD, CUTTACK	SASIBHUSAN JENA VS BISWAJIT MOHAPATRA	// 0 //	
219	D-WP(C)/17787/2025	SUJATA NAIK VS THE COLLECTOR AND DISTRICT MAGISTRATE SUNDARGARH	BISWAJIT MOHAPATRA VS SOUMYA MISHRA	// 0 //	
220	D-WP(C)/17789/2025	ASHOK KUMAR KHANDELWAL VS SUB-REGISTRAR, BETNOTI, MAYURBHANJ	SOUMYA MISHRA VS SARTHAK PRADHAN	// 0 //	
221	D-WP(C)/17790/2025	SHRIMANT KUMAR MISHRA VS THE STATE OF ODISHA	SARTHAK PRADHAN VS PARSURAM MOHAPATRA	// 0 //	
222	D-WP(C)/17791/2025	RAJENDRA PRASAD SWAIN VS STATE OF ODISHA	PARSURAM MOHAPATRA VS HIMANSHU BHUSAN DASH	// 0 //	
223	D-WP(C)/17792/2025	OMM SHANKAR BEHERA VS STATE OF ORISSA	HIMANSHU BHUSAN DASH VS JAGAJIBAN PRADHAN	// 0 //	
224	D-WP(C)/17793/2025	TRILOCHAN SAHOO VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS MANORANJAN PADHI	// 0 //	
225	D-WP(C)/17794/2025	BIRAKISHORE MAHAPATRA VS STATE OF ORISSA	MANORANJAN PADHI VS SARTHAK PRADHAN	// 0 //	
226	D-WP(C)/17795/2025	BIREN PARIDA VS THE STATE OF ODISHA	SARTHAK PRADHAN VS SUPRIYO RANJAN MAHAPATRA	// 0 //	
227	D-WP(C)/17796/2025	M/S HINDUSTAN UNILEVER LTD.	SUPRIYO RANJAN MAHAPATRA	//	AOR20220001684C202500001

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		VS	VS	()	
228	D-WP(C)/17797/2025	THE PRESIDING OFFICER, LABOUR COURT M/S RENUKA TRADERS	LALITENDU MISHRA	//	AOR20220001610C202500035
		VS	VS	()	
229	D-WP(C)/17799/2025	STATE OF ODISHA AKSHAYA KUMAR PANDA	JYOTIRMAY GUPTA	//	
		VS	VS	()	
230	D-WP(C)/17800/2025	STATE OF ODISHA SANTOSH KUMAR BARIK	SWAPNIL ROY	//	AOR20220001600C202500050
		VS	VS	()	
231	D-WP(C)/17801/2025	STATE OF ODISHA MANCHESWAR NAIK	MANORANJAN PADHI	//	
		VS	VS	()	
232	D-WP(C)/17802/2025	STATE OF ORISSA SHAKTI PRASAD NAIK	SWAPNIL ROY	//	AOR20220001600C202500048
		VS	VS	()	
233	D-WP(C)/17803/2025	STATE OF ODISHA DIBYA RANJAN SAHU	SWAPNIL ROY	//	AOR20220001600C202500049
		VS	VS	()	
234	D-WP(C)/17804/2025	STATE OF ODISHA DHIREN KUMAR PRADHAN	SWADHIN KESARI SINGH	//	
		VS	VS	()	
235	D-WP(C)/17806/2025	STATE OF ODISHA SUKLAMBAR MEHER	NIBEDITA MOHANTY	//	
		VS	VS	()	
236	D-WP(C)/17807/2025	STATE OF ODISHA BASANTA KUMAR TARAI	PARSURAM MOHAPATRA	//	
		VS	VS	()	
237	D-WP(C)/17808/2025	STATE OF ODISHA DUKHINA BEHERA	KALYAN PATNAIK	//	
		VS	VS	()	
238	D-WP(C)/17809/2025	REVENUE DIVISIONAL COMMOSSIONER CENTRAL DIVISION CUTTACK NABAGHANA BEHERA	SWADHIN KESARI SINGH	//	
		VS	VS	()	

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239	D-WP(C)/17810/2025	STATE OF ODISHA SURAVI PARIDA VS	SURENDRA KUMAR SAHOO VS	// // 0	
240	D-WP(C)/17812/2025	STATE OF ORISSA SRIKANTA MAHAPATRA VS	NIKUNJA KUMAR ROUT VS	// // 0	
241	D-WP(C)/17814/2025 WP(C)/11974/2025	STATE OF ODISHA SUNAKAR PANDA VS	ABHIRAM SWAIN VS	// // 0	
242	D-WP(C)/17816/2025	STATE OF ODISHA SARASWATI SHISHU VIDYA MANDIR, COLLEGE CHHAKKIPURI	SRI KUMAR JENA VS	// 0	
243	D-WP(C)/17817/2025	COMMISSIONER OF INCOME TAX, (EXEMPTION), AAYAKAR BHAWAN, HYDERABAD AKTARI BIBI VS	ANAM CHARAN PANDA VS	// // 0	
244	D-WP(C)/17819/2025	STATE OF ODISHA DEBADUTTA DASH PANDA VS	ANAM CHARAN PANDA VS	// // 0	
245	D-WP(C)/17820/2025	STATE OF ODISHA SARASWATI SHISHU VIDYA MANDIRA, PARICALANAKAMHIGURUJANGA, KHORDA VS	ANAM CHARAN PANDA VS	// // 0	
246	D-WP(C)/17821/2025	COMMISSIONER OF INCOME TAX, (EXEMPTION), AAYAKAR BHAWAN, HYDERABAD DIBAKAR NATH VS	SOUBHAGYA SWAIN VS	// // 0	
247	D-WP(C)/17822/2025	STATE OF ODISHA DHRUBA CHARAN DHAL VS	NIRANJAN PANDA VS	// // 0	
248	D-WP(C)/17824/2025	STATE OF ODISHA HDB FINANCIAL SERVICES LTD VS	MANAS RANJAN KHATUA VS	// // 0	
249	D-WP(C)/17825/2025	STATE OF ODISHA ARJUN NAYAK VS CHIEF COMMISSIONER OF COMMERCIAL TAXES (C.T) AND GST, CUTTACK	DAITARI BEHERA VS	// // 0 //	

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250	D-WP(C)/17827/2025	INSTITUTE OF RURAL DEVELOPMENT PROGRAMME VS	DEBASISH KUMAR ANPURI	// ()	
251	D-WP(C)/17828/2025	COMMISSIONER OF INCOME TAX, (EXEMPTION), AAYAKAR BHAWAN, HYDERABAD SAROJ KUMAR ROUT VS	KRISHNA CHANDRA SAHU VS	// () //	AOD20250000180C202500043
252	D-WP(C)/17829/2025	STATE OF ODISHA LAKSHMIDHAR DASH VS	DILIP KUMAR SAHU VS	// () //	AOR20220001727C202500047
253	D-WP(C)/17831/2025	STATE OF ODISHA SUKANTA KU MOHANTY VS	ATUL TRIPATHY VS	// () //	AOD20240000618C202500056
254	D-WP(C)/17832/2025	STATE OF ODISHA BABULI CHARAN SAHU VS	DILIP KUMAR SAHU VS	// () //	AOR20220001727C202500045
255	D-WP(C)/17833/2025	STATE OF ODISHA AKHAYA KUMAR PRADHAN VS	BISWAJIT PRADHAN VS	// () //	AOR20220001728C202500004
256	D-WP(C)/17836/2025	STATE OF ODISHA BHOJARAJ MAHAKUD VS	BISWARANJAN MAHARATHA VS	// () //	
257	D-WP(C)/17837/2025	STATE OF ODISHA ANTARYAMI NAIK VS	MANORANJAN PADHI VS	// () //	
258	D-WP(C)/17838/2025	STATE OF ORISSA CHITTARANJAN SAHOO VS	PRATAP CHANDRA CHHINCHANI VS	// () //	
259	D-WP(C)/17839/2025	STATE OF ODISHA SRIDHARA DEO VS	PRATAP CHANDRA CHHINCHANI VS	// () //	
260	D-WP(C)/17840/2025	STATE OF ODISHA SANTOSH KUMAR MOHAPATRA VS	DEBASISH HAZRA VS	// () //	AOD20240000796C202500012
261	D-WP(C)/17842/2025	COMMISSIONER OF CT AND GST,CUTTACK BIBEKANANDA DAS	DEEPAK KU SAHOO	// //	

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		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WP(C)/17843/2025	LAXMIDHAR BARIK	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-WP(C)/17846/2025	BRAJENDRA LENKA	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-WP(C)/17847/2025	DIPAK KUMAR KHATUA	SRIKANTA MAHUNTA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/17848/2025	PEOPLES EDUCATIONAL ACTION AND COMMUNITY PROMOTION COMMITTEE	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	()	
		COMMISSIONER OF INCOME TAX, (EXCEPTION), AAYAKAR BHAWAN, TELENGANA		//	
266	D-WP(C)/17850/2025	GOLAM MD ALI KHAN	DILIP KUMAR PATNAIK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-WP(C)/17851/2025	PRATAP CHANDRA SAHOO	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-WP(C)/17854/2025	M/S. PATRA ENTERPRISES, PITHAPUR, CUTTACK	SUBHADARSHAN KANUNGO	//	
		VS	VS	()	
		STATE TAX OFFICER CUTTACK-I		//	
269	D-WP(C)/17855/2025	BASUDEV SHG TERAMANPUR	GAJENDRANATH ROUT	//	AOR20220004106C202500081
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-WP(C)/17856/2025	PRIYANKA DAS	LAXMAN BHOI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-WP(C)/17857/2025	SABUJIMA MAHASANGHA BIRIDI	GAJENDRANATH ROUT	//	AOR20220004106C202500083
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-WP(C)/17858/2025	BIJAY KUMAR TRIPATHY	DILIP KUMAR SAHU	//	AOR20220001727C202500046
		VS	VS	()	

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273	D-WP(C)/17859/2025	STATE OF ODISHA BUDHIRAM BERA VS	RANJIT MOHANTY VS	// // 0	
274	D-WP(C)/17861/2025	STATE OF ODISHA SUBASINI SENAPATI VS	ANJAN KUMAR BISWAL VS	// // 0	
275	D-WP(C)/17863/2025	STATE OF ODISHA DIPTIRANJAN BRAHMA VS	SRIKANTA MAHUNTA VS	// // 0	
276	D-WP(C)/17864/2025	STATE OF ODISHA ASIS RANJAN PRUSTY VS	DAITARI BEHERA VS	// // 0	
277	D-WP(C)/17865/2025	ASST.COMMISSIONER OF STATE TAX, CT AND GST, BBSR-II JYOTSNARANI DAS VS	PRASANTA KUMAR JENA VS	// // 0	
278	D-WP(C)/17866/2025	STATE OF ODISHA SUJIT KUMAR SWAIN VS	AJAYA KUMAR MOHARANA VS	// // 0	
279	D-WP(C)/17867/2025	STATE OF ORISSA SURYAMANI PARTY VS	SHIVSANKAR MOHANTY VS	// // 0	
280	D-WP(C)/17868/2025	STATE OF ODISHA BISHNU CHARAN SWAIN VS	ABINASH ROUTRAY VS	// // 0	
281	D-WP(C)/17870/2025	STATE OF ODISHA PRATIMA SWAIN VS	AMITAV TRIPATHY VS	// // 0	
282	D-WP(C)/17872/2025	MANJULATA SWAIN SURENDRA NATH JENA VS	BIBUDHENDRA DASH VS	// // 0	
283	D-WP(C)/17873/2025	STATE OF ORISSA SANJAY KESHARI MOHAPATRA VS	NIRANJAN PANDA VS	// // 0	
		STATE OF ODISHA		//	

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284	D-WP(C)/17874/2025	LIPUN BARIK VS PHARMACY COUNCIL OF INDIA, NBCC CENTRE, NEW DELHI	KUNAL KUMAR SWAIN VS KIRAN KUMAR PATEL	// 0 //	
285	D-WP(C)/17875/2025	KRUSHNA CHANDRA BAG VS STATE OF ODISHA	KIRAN KUMAR PATEL VS SUKANTA KUMAR DALAI	// 0 //	
286	D-WP(C)/17877/2025	DAMODAR DAS VS UNION OF INDIA	SUKANTA KUMAR DALAI VS NIRANJAN MAHARANA	// 0 //	
287	D-WP(C)/17879/2025	BANITA PUJARI VS STATE OF ODISHA	NIRANJAN MAHARANA VS SANGRAMJIT PANDA	// 0 //	
288	D-WP(C)/17880/2025	BARENDRA ROUT VS STATE OF ODISHA	SANGRAMJIT PANDA VS BRUNDABAN ROUT	// 0 //	
289	D-WP(C)/17882/2025	SHANTILATA BISWAL VS STATE OF ODISHA	BRUNDABAN ROUT VS AJAYA KUMAR MOHARANA	// 0 //	
290	D-WP(C)/17883/2025	SUBHASHMITA JENA VS STATE OF ORISSA	AJAYA KUMAR MOHARANA VS JAYADEBA BEHERA	// 0 //	
291	D-WP(C)/17884/2025	PRANATI BAG VS STATE OF ODISHA	JAYADEBA BEHERA VS ADITHYAN SAHOO	// 0 //	
292	D-WP(C)/17885/2025	SRIBACHHA PRADHAN @ BACHHIA @ SRIBATSA PRADHAN VS STATE OF ODISHA	ADITHYAN SAHOO VS RAJIV KUMAR MAHANTA	// 0 //	
293	D-WP(C)/17887/2025	TANGRAPALI BLOCK MISSION SHAKTI FEDERATION VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS RAJESH KUMAR MAHANTA	// 0 //	AOR20220001245C202500028
294	D-WP(C)/17888/2025	PURI SADAR BLOCK MAHILA SWAYAM SAHAYAK VS STATE OF ODISHA	RAJESH KUMAR MAHANTA VS KIRAN KUMAR PATEL	// 0 //	AOR20220001245C202500027
295	D-WP(C)/17889/2025	BIMALINI SAHU	KIRAN KUMAR PATEL	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/17890/2025	SRUJANI MISSION SHAKTI MAHASANGHA	RAJIV KUMAR MAHANTA	//	AOR20220001245C202500029
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/17891/2025	RABINDRA KUMAR PRADHAN	BASUMATI PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/17894/2025	HDB FINANCIAL SERVICES LTD	MANAS RANJAN KHATUA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/17895/2025	BIJAYA KUMAR SATAPATHY	ROMEET PANIGRAHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/17896/2025	SUBASH CHANDRA MIRDHA	KIRAN KUMAR PATEL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/17897/2025	BASANT KUMAR BEHERA	SAUBHAGYA KUMAR SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/17898/2025	KESABA CHARAN BISHOYI	SAROJA KANTA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/17899/2025	SNEHALATA PANDA	KSHETRABASI MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/17900/2025	RAJU CHINA	ASHOK DAS	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
305	D-WP(C)/17901/2025	BRAJENDRA NATH RANA	SHASHIBHUSAN BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/17903/2025	PABITRA KUMAR SETHY	SAMEER KUMAR DAS	//	
		VS	VS	0	

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307	D-WP(C)/17904/2025	STATE OF ODISHA MADHAB CHANDRA DALAL VS	MANOJ KUMAR MOHANTY (2) VS	// // 0	
308	D-WP(C)/17906/2025	STATE OF ODISHA DR.SARAT KUMAR ROUT VS	SAMEER KUMAR DAS VS	// // 0	
309	D-WP(C)/17907/2025	STATE OF ODISHA RAMA CHANDRA BEHERA VS	KODANDA KUMAR BHUYAN VS	// // 0	
310	D-WP(C)/17908/2025	A.O, PNB, UNIT-3, BBSR UNION OF INDIA VS	BIBHUTI BHUSAN MISHRA VS	// // 0	
311	D-WP(C)/17911/2025	SWARNALATA PANIGRAHI SAURAV RAIGURU VS	GOUTAM KUMAR ACHARYA VS	// // 0	
312	D-WP(C)/17912/2025	ANANYA MISHRA JOGENDRA @ JOGENDRA NATH MALLIK VS	LAMBODAR PRADHAN VS	// // 0	
313	D-WP(C)/17913/2025	THE TAHASILDAR CUM MUTATION OFFICER, KUJANG SAUBHAGYA KETAN NAYAK VS	SAMVIT MOHANTY VS	// // 0	
314	D-WP(C)/17914/2025	STATE OF ODISHA SABITRI NAYAK VS	SRINIBASH SATAPATHY VS	// // 0	
315	D-WP(C)/17915/2025	THE STATE OF ORISSA RASHMI REKHA MISHRA VS	JAGANNATH BHUYAN VS	// // 0	
316	D-WP(C)/17916/2025	STATE OF ODISHA BIJAYA KUMAR BEHERA VS	RANJIT MOHANTY VS	// // 0	AOD20240000639C202500020
317	D-WP(C)/17917/2025	STATE OF ODISHA SUBASH CHANDRA SETHI VS	RANJIT MOHANTY VS	// // 0	AOD20240000639C202500018
		STATE OF ODISHA		//	

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318	D-WP(C)/17918/2025	MANAS RANJAN SUNDARAY VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //	
319	D-WP(C)/17919/2025	KISHORI PARIDA VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //	AOD20240000639C202500019
320	D-WP(C)/17920/2025	NIBEDITA SATAPATHY VS STATE OF ODISHA	MANASI MOHAPATRA VS	// 0 //	
321	D-WP(C)/17921/2025	DURYODHAN PRADHAN VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //	AOD20240000639C202500017
322	D-WP(C)/17922/2025	HARIPADA GHOSH VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
323	D-WP(C)/17923/2025	SILPITA NAYAK VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //	
324	D-WP(C)/17925/2025	DHIRENDRA NATH SAHOO VS EXECUTIVE ENGINEER, ELECTRICAL TPCODL,CUTTACK	SURESH CHANDRA DASH VS	// 0 //	AOD20240000953C202500007
325	D-WP(C)/17927/2025	KUMARI SAHOO VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS	// 0 //	
326	D-WP(C)/17928/2025	NILAMBAR PATRA VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	// 0 //	
327	D-WP(C)/17929/2025	JAGDISH PATRO VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //	
328	D-WP(C)/17931/2025	PABITRA KUMAR BEHERA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //	
329	D-WP(C)/17933/2025	MOHAN CHANDRA SAHOO	BASUDEV BARIK	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/17934/2025	ANIL KUMAR NANDA	DIPTI RANJAN BHOKTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/17938/2025	M/S JSW STEEL LIMITED	SARADA PRASANNA SARANGI	//	
		VS	VS	0	
		UNION OF INDIA		//	
332	D-WP(C)/17939/2025	SUDARSAN PANIGRAHI	SARADA PRASANNA SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/17941/2025	JAYAMALA PRADHAN	BHARAT BHUSAN ROUTHAY	//	
		VS	VS	0	
		DIVISIONAL FOREST OFFICER CUM AUTHORISED OFFICER, SUNDARGARH		//	
334	D-WP(C)/17942/2025	BANITA JENA	JATINDRA KUMAR MOHAPATRA	//	
		VS	VS	0	
		UNION OF INDIA		//	
335	D-WP(C)/17943/2025	CHANDI PRASAD MOHAPATRA	DEBA PRASAD DAS	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
336	D-WP(C)/17947/2025	M/S. B.I.INFRASTRUCTURE LLP, CUTTACK	AMIT KUMAR DAS	//	
		VS	VS	0	
		THE EXECUTIVE ENGINEER (ELECT), TPCODL, CUTTACK		//	
337	D-WP(C)/17949/2025	PRANAB KUMAR SAMANTARAY	SATYABRATA DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/17950/2025	M/S MIRTUNJAI UDYOG, ROURKELA	MADHAB LAL AGARWAL	//	
		VS	VS	0	
		GENERAL MANAGER, S.E.RAILWAY, KOLKATA		//	
339	D-WP(C)/17951/2025	HDB FINANCIAL SERVICES LTD., BBSR	MANAS RANJAN KHATUA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/17954/2025	KARTIK CHANDRA GHADEI	JAJATI KESHARI KHUNTIA	//	
		VS	VS	0	

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341	D-WP(C)/17956/2025	STATE OF ODISHA KRUTIBAS SAMAL VS	BAIDHAR SAHOO VS	// // 0	
342	D-WP(C)/17958/2025	REGISTRAR COOPERATIE SOCIETIES, ODISHA, BBSR PURNA CHANDRA ANDIA VS	PRAVASH CHANDRA JENA VS	// // 0	
343	D-WP(C)/17959/2025	STATE OF ODISHA DURGA PRASAD PANDA VS	MANOJ KUMAR MOHANTY VS	// // 0	
344	D-WP(C)/17960/2025	STATE OF ODISHA RABINDRA KUMAR DUTTA VS	PRAVASH CHANDRA JENA VS	// // 0	
345	D-WP(C)/17962/2025	STATE OF ODISHA SRIKANTA KUMAR SAHU VS	BAIDHAR SAHOO VS	// // 0	
346	D-WP(C)/17964/2025	REGISTRAR COOPERATIVE SOCIETIES, ODISHA, BBSR BALUNKESWAR MAHESH TRUST BOARD, KEONJHAR VS	RANJIT KUMAR SARANGI VS	// // 0	
347	D-WP(C)/17965/2025	MEMBER BOARD OF REVENUE, ODISHA, CUTTACK PRATAP CHANDRA SAHOO VS	BAIDHAR SAHOO VS	// // 0	
348	D-WP(C)/17966/2025	REGISTRAR COOPERATIVE SOCIETIES, ODISHA, BBSR BHAGABANA PANIGRAHI VS	RANJIT SAMAL VS	// // 0	
349	D-WP(C)/17968/2025	STATE OF ODISHA GITAMINA RAY @ GEETA MINA RAY VS	CHANDRAKANTA NAYAK VS	// // 0	
350	D-WP(C)/17969/2025	STATE OF ODISHA SAROJINI PATEL VS	RANJIT SAMAL VS	// // 0	
351	D-WP(C)/17972/2025	STATE OF ODISHA BASANTA KUMAR PRADHAN VS STATE OF ODISHA	RANJIT SAMAL VS	// // 0 //	

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352	D-WP(C)/17973/2025	SUPRAVA JENA VS ESQUARE IONIC FLAT OWNERS TRUST, BBSR	SOURAV SUMAN BHUYAN VS BROJENDRA KUMAR MOHAPATRA	// 0 //	
353	D-WP(C)/17974/2025	M/S. PATIL RAIL INFRASTRUCTURE PVT. LTD., HYDRABAD VS UNION OF INDIA	BROJENDRA KUMAR MOHAPATRA VS RANJIT SAMAL	// 0 //	
354	D-WP(C)/17975/2025	BIRSA TOPPO VS STATE OF ODISHA	RANJIT SAMAL VS RANJIT SAMAL	// 0 //	
355	D-WP(C)/17978/2025	SAROJINI NAYAK VS STATE OF ODISHA	RANJIT SAMAL VS RANJIT SAMAL	// 0 //	
356	D-WP(C)/17979/2025	ASIT KUMAR PATTANAYAK VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS RANJIT SAMAL	// 0 //	
357	D-WP(C)/17980/2025	MANA GOBIND SAHU VS STATE OF ORISSA	RANJIT SAMAL VS RANJIT SAMAL	// 0 //	
358	D-WP(C)/17983/2025	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	RANJIT SAMAL VS RANJIT SAMAL	// 0 //	
359	D-WP(C)/17984/2025	SADANAN SAHU VS STATE OF ORISSA	RANJIT SAMAL VS RANJIT SAMAL	// 0 //	
360	D-WP(C)/17986/2025	BHAKTABANDHU SAHU VS STATE OF ORISSA	RANJIT SAMAL VS RANJIT SAMAL	// 0 //	
361	D-WP(C)/17987/2025	AJIT KUMAR SAHOO VS UNION OF INDIA	SIBU DAS VS RANJIT SAMAL	// 0 //	
362	D-WP(C)/17990/2025	KISHOR CHANDRA KUMURA VS STATE OF ORISSA	RANJIT SAMAL VS RANJIT SAMAL	// 0 //	
363	D-WP(C)/17992/2025	BRINDABAN HARIJAN	RANJIT SAMAL	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/17994/2025	SHYAM SUNDAR BUDULA	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ORISSA		//	
365	D-WP(C)/17995/2025	PRAMOD KUMAR NAYAK	BAIDHAR SAHOO	//	
		VS	VS	0	
		REGISTRAR, COOPERATIVE SOCIETIES, ODISHA		//	
366	D-WP(C)/17997/2025	FAKIR MOHAN BEHERA	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/17998/2025	FAGU CHARAN BAGH	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ORISSA		//	
368	D-WP(C)/18001/2025	MITRABHANU PATEL	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ORISSA		//	
369	D-WP(C)/18002/2025	BANAMALI SAHOO	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/18004/2025	MAHESWAR PRADHAN	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/18005/2025	SANKARSAN KAMAR	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ORISSA		//	
372	D-WP(C)/18009/2025	PRABHAKAR KUMAR RAY	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ORISSA		//	
373	D-WP(C)/18011/2025	NATABAR BEHERA	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ORISSA		//	
374	D-WPCRL/13127/2025	SISIR SAHOO	PRASANNA KUMAR MISHRA	/655 /2024	
	WPCRL/48/2025	VS	VS	0	

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375	D-ABLAPL/13120/2025	STATE OF ODISHA MANOJ KUMAR NAYAK VS	KISHORE KUMAR MISHRA VS	// // ()	AOD20250000498C202500002
376	D-ABLAPL/13121/2025	STATE OF ODISHA JABAHARLAL BARIK VS	PRADIPTA BEURA VS	// ATHGARH /14 /2025 ()	AOD20220004020C202500008
377	D-ABLAPL/13122/2025	STATE OF ODISHA HAPPY @ SWAYAMBHU SATYAPRAJNYA SAFALAR VS	PRADIPTA BEURA VS	// ATHGARH /96 /2025 ()	AOD20220004020C202500007
378	D-ABLAPL/13129/2025	STATE OF ODISHA BIBEKANANDA MALLICK VS	SK. ZAFARULLA VS	// MANGALPUR /584 /2020 ()	
379	D-ABLAPL/13133/2025	STATE OF ODISHA CHINTAMANI BEHERA VS	SURYAKANTA DWIBEDI VS	// ATHGARH /106 /2025 ()	
380	D-ABLAPL/13135/2025	STATE OF ODISHA PINAKI DUTTA VS	NALINI KANTA DASH VS	// LAXMISAGAR P.S. /171 /2025 ()	
381	D-ABLAPL/13136/2025	STATE OF ODISHA PADMAN NEGI @ PADMANABHA NEGI VS	NIRAJ KUMAR SETHI VS	// AMBABHONA /22 /2025 ()	
382	D-ABLAPL/13137/2025	STATE OF ODISHA MUJAFAR HOSEN VS	SANDEEP RAJ PANDA VS	// GHATAGAON /121 /2023 ()	
383	D-ABLAPL/13139/2025	STATE OF ODISHA SK. RIAJUDIN @ SK.RIYA VS	SANDEEP RAJ PANDA VS	// GHATAGAON /112 /2025 ()	
384	D-ABLAPL/13140/2025	STATE OF ODISHA S.K.RIAJUDIN @ S.K.RIYA VS	SANDEEP RAJ PANDA VS	// TELKOI /49 /2025 ()	
385	D-ABLAPL/13141/2025	STATE OF ODISHA JEETENDRA KUMAR JAISWAL @ JITENDRA @ JITU VS	DEVASHIS PANDA VS	// LALBAG /139 /2025 ()	AOR20220001247C202500058
		STATE OF ODISHA		//	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/13142/2025	SK. RIAJUDIN @ SK. RIYA VS STATE OF ODISHA	Sandeep Raj Panda VS	TELKOI /50 /2025 () //	
387	D-ABLAPL/13144/2025	AMIYA RANJAN SAHOO VS STATE OF ODISHA	DEBENDRA KUMAR DHAR VS	//0 () //	
388	D-ABLAPL/13145/2025	S.K.RIAJUDIN @ SK.RIYA @ S.K.RAYA VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KANJIPANI /26 /2025 () //	
389	D-ABLAPL/13146/2025	SK.ARBAZ VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	GHATAGAON /121 /2023 () //	
390	D-ABLAPL/13147/2025	MUJAHIR HOSEN VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	GHATAGAON /121 /2023 () //	
391	D-ABLAPL/13148/2025	CHITA RANJAN NAYAK @ KUNA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	Maitri Vihar PS /205 /2023 () //	
392	D-ABLAPL/13150/2025	KALANDI NAIK @ KALANDI CHARAN NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	MAHABIROD /45 /2025 () //	AOR2025000001C202500016
393	D-ABLAPL/13151/2025	SK. WASIM VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	GHATAGAON /121 /2023 () //	
394	D-ABLAPL/13152/2025	S.K.RIAJUDIN @S.K.RIYA VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KANJIPANI /25 /2025 () //	
395	D-ABLAPL/13154/2025 ABLAPL/4994/2025	SOURAV NAYAK @ SOURAV SAMPAD NAYAK VS STATE OF ODISHA	AMIT KUMAR SAHU VS	PATTAMUNDAI /122 /2025 () //	
396	D-ABLAPL/13155/2025	SK.WASIM EKRAM @S.K.GUDDU VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	GHATAGAON /112 /2025 () //	
397	D-ABLAPL/13156/2025	JOSEPH GANDA	SATYADAN MOHANANDIA	SUNABEDA /7 /2025	AOR20250000156C202500005

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/13158/2025	ABHILASH MEHER	DHANANJAYA MUND	JEYPORE VIGILANCE /17 /2025	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
399	D-ABLAPL/13159/2025	SUJIT SINGH	RAMESH CHANDRA MAHARANA	LAXMISAGAR P.S. /91 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/13161/2025	LAXMIDHAR ROUT	PRIYA RANJAN SINGH	DHENKANAL SADAR /338 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/13162/2025	LAXMIDHAR ROUT	PRIYA RANJAN SINGH	DHENKANAL SADAR /340 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/13167/2025	NALI @ SILU BEHERA @ JIBAN BEHERA	AMULYA RATNA PANDA	CHANDIPUR /33 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/13168/2025	BIDYADHAR PARIDA @ PRADHAN	AMULYA RATNA PANDA	BINJHARPUR /169 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/13173/2025	KHETRAPAL PADHAN	KRANTI PRABHA MUKHI	GAISILET /95 /2012	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/13177/2025	GADADHAR ROUT	SOMANATH NANDA	DHUSURI /169 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/13178/2025	NURENDRA @ NARENDRA SWAIN	DIBYAJYOTI SAHOO	LAIKERA /126 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/13180/2025	KAILASH @ KAILASH CHANDRA MAHANTA	SUSAMA RANI SAHOO	KEONJHAR SADAR /165 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/13181/2025	PINKI BISWAS @PINKY MANDAL	ASHOK KUMAR BEHERA	UMERKOTE /376 /2024	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/13184/2025	STATE OF ODISHA DILLIP KUMAR SAHOO VS	CHIRANJIB ROUT VS	// KANIHA /147 /2025 ()	
410	D-ABLAPL/13185/2025	STATE OF ODISHA GITANJALI NAYAK VS	PITAMBAR BEHERA VS	// RANPUR /104 /2025 ()	AOR20220003697C202500004
411	D-ABLAPL/13187/2025	STATE OF ODISHA SUMATI SAHOO VS	CHIRANJIB ROUT VS	// KANIHA /147 /2025 ()	
412	D-ABLAPL/13188/2025	STATE OF ODISHA DIPU @ DEEPANKAR MAHALIK VS	KULDEEP MOHANTY VS	// GOPALPUR /71 /2025 ()	AOD2024000012C202500087
413	D-ABLAPL/13191/2025	STATE OF ODISHA TAPAN KUMAR BHUYAN VS	IPSIT AUROBINDO ACHARYA VS	// BHUBAN /154 /2025 ()	
414	D-ABLAPL/13196/2025	STATE OF ODISHA TUKUNA SAHU VS	DIPAK KUMAR SAHOO VS	// BANTALA /305 /2024 ()	AOD20230000656C202500003
415	D-ABLAPL/13198/2025	STATE OF ODISHA BHAGABAN BAGARTY VS	SIDDHARTH PRASAD MISHRA VS	// LACHHIPUR /134 /2024 ()	
416	D-ABLAPL/13199/2025	STATE OF ODISHA SK.GULAM SARWAR @ SK.GULAM VS	AMITAV TRIPATHY VS	// GANIA /36 /2025 ()	
417	D-ABLAPL/13202/2025	STATE OF ODISHA SK.RIYAZUDDIN VS	PRATIK DASH VS	// DHUSURI /182 /2025 ()	
418	D-ABLAPL/13205/2025	STATE OF ODISHA BUNTY @ SWAGATA KUMAR BISWAL VS	RAJKISHORE SWAIN VS	// BARANGA /223 /2025 ()	
419	D-ABLAPL/13206/2025	STATE OF ODISHA INDRAMANI NAG @ INDRA NAG VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	// MURIBAHAL /73 /2025 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/13207/2025	SUMAN DALEI VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	RAGHUNATHPUR /72 /2025 () //	
421	D-ABLAPL/13208/2025	RAJARAM MEKAP @ RAJA MEKAP VS STATE OF ODISHA	SANJIT MISHRA VS	PURI TOWN /135 /2025 () //	
422	D-ABLAPL/13209/2025	NARMADA BEHERA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	RASOL /107 /2025 () //	
423	D-ABLAPL/13210/2025	BASISTA NAIK VS STATE OF ODISHA	SWAYAMPRAVA DASH VS	BOUDH /151 /2025 () //	
424	D-ABLAPL/13211/2025	PURNA @ PURNA CHANDRA GURU VS STATE OF ODISHA	SWAYAMPRAVA DASH VS	BOUDH /151 /2025 () //	
425	D-ABLAPL/13212/2025	SABITRI DAS VS STATE OF ODISHA	BIKRAM CHANDRA GHADAI VS	RAJNAGAR /130 /2025 () //	
426	D-ABLAPL/13214/2025	SIMANCHAL CHOUDHURY VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	SAMBALPUR CYBER /8 /2025 () //	AOD20240000242C202500080
427	D-ABLAPL/13215/2025	MANTU BHATRA @ SATYA @ SATYABAN BHATRA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	SUNABEDA /80 /2019 () //	
428	D-ABLAPL/13217/2025	SONALI BEHERA @ MITHI BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI TOWN /151 /2025 () //	
429	D-ABLAPL/13219/2025	JAINUL KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TIGIRIA /299 /2024 () //	
430	D-ABLAPL/13220/2025	SK SAMSHER VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	KENDRAPARA /90 /2025 () //	AOR20220003509C202500035
431	D-ABLAPL/13222/2025	RAGHUNATH MALIK	AMULYA RATNA PANDA	GOPALPUR /119 /2023	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
432	D-ABLAPL/13223/2025	LAXMAN BEHERA	KARUNAKAR GAYA	BALIKUDA /187 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-ABLAPL/13224/2025	SURYANARAYAN MALIK @ MALLIK	ARIJEET MISHRA	RAJNAGAR /129 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-ABLAPL/13226/2025	RAJU PANDIT	UMA CHARAN MISHRA	Maitri Vihar PS /93 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-ABLAPL/13227/2025	KISEN NAG	ARIJEET MISHRA	JEYPORE TOWN /288 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-ABLAPL/13228/2025	PRIYA RANJAN NAYAK	SATYA RANJAN MULIA	PIPLI /49 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-ABLAPL/13229/2025	PRIYA RANJAN NAYAK	SATYA RANJAN MULIA	PIPLI /47 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-ABLAPL/13230/2025	BIRAKISHORE DAS @ BIRA DAS	SATYAJIT MOHAPATRA (2)	TIHIDI /145 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-ABLAPL/13231/2025	PRIYA RANJAN NAYAK	SATYA RANJAN MULIA	PIPLI /48 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-ABLAPL/13232/2025	MANMATHA DAS	SANJAYA KUMAR PATRI	MAHAKALPARA /111 /2025	AOR20220000052C202500006
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-ABLAPL/13234/2025	SIPU DAS @ SANGRAM KUMAR DAS @ SANGMA DAS	SATYAJIT MOHAPATRA (2)	TIHIDI /145 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-ABLAPL/13235/2025	BHIMASEN JENA @ BHIMA JENA	JYOTIRMAYA SAHOO	TANGI (KHURDA) /179 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/13236/2025	STATE OF ODISHA AYATA PAKALA @ AYUT KUMAR PAKAL VS	SATYABRATA SENAPATI VS	// SORO /397 /2020 ()	
444	D-ABLAPL/13237/2025	STATE OF ODISHA DOLA GOBINDA MOHANTY VS	JYOTIRMAYA SAHOO VS	// INDUSTRIAL ESTATE PS /97 /2025 ()	
445	D-ABLAPL/13239/2025	STATE OF ODISHA SUSANT NAIK VS	SUBASH CHANDRA SAHOO VS	// KASHIPUR /215 /2024 ()	
446	D-ABLAPL/13240/2025	STATE OF ODISHA JITENDRA KUMAR JENA @ JITU JENA VS	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /179 /2025 ()	
447	D-ABLAPL/13241/2025	STATE OF ODISHA PRITAM KUMAR SWAIN VS	TUSAR KUMAR MISHRA VS	// TANGARPALI /74 /2025 ()	
448	D-ABLAPL/13244/2025	STATE OF ODISHA URMILA PRADHAN @ JHARANA PRADHAN VS	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /179 /2025 ()	
449	D-ABLAPL/13246/2025	STATE OF ODISHA RASANANDA DIKSHIT VS	AMLAN MOHANTY VS	// BUGUDA /170 /2017 ()	
450	D-ABLAPL/13247/2025	STATE OF ODISHA KHIROD CH. MALLIK @ KHIROD CHANDRA MALLIK VS	MANOJ KUMAR JENA VS	// CUTTACK VIGILANCE /59 /2014 ()	
451	D-ABLAPL/13248/2025	STATE OF ODISHA(VIG.) AJITABHA MOHAPATRA @ AJIT MOHAPATRA VS	SUMIT SEKHAR PATTANAİK VS	// KUJANGA /161 /2025 ()	
452	D-ABLAPL/13249/2025	STATE OF ODISHA SUBALAYA BARIK VS	SACHIDANANDA PADHEE VS	// BARPALLI /98 /2025 ()	
453	D-ABLAPL/13253/2025	STATE OF ODISHA DINAKRUSHNA BEHERA @ PURNA BEHERA VS	PRANAB KUMAR DAS VS	// JALESWAR /3 /2024 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-ABLAPL/13254/2025	PRAKASH DAS VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	TIHIDI /147 /2025 () //	
455	D-ABLAPL/13255/2025	SANJIT MISTRI VS STATE OF ODISHA	PRANAB KUMAR DAS VS	//0 () //	
456	D-ABLAPL/13256/2025	AMIT KUMAR NAYAK VS STATE OF ODISHA	GYANA RANJAN DHAL VS	BHARATPUR PS /112 /2025 () //	
457	D-ABLAPL/13257/2025	SAMIR DAS @ SAMIR MALIK VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	TIHIDI /147 /2025 () //	
458	D-ABLAPL/13258/2025	SRIKRUSHNA DUTTA @ BHIMA DUTTA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KAMARDA /35 /2025 () //	
459	D-ABLAPL/13259/2025	ASUTOSH MISTRY VS STATE OF ODISHA	PRANAB KUMAR DAS VS	CHITRAKONDA /203 /2023 () //	
460	D-ABLAPL/13260/2025	ANANTA KUMAR BISWAL VS STATE OF ODISHA	PRATIK DASH VS	SORO /325 /2025 () //	
461	D-ABLAPL/13261/2025	RAJESH KUMAR PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	BARKOTE /160 /2023 () //	
462	D-ABLAPL/13262/2025	GUREKHA DAS @ GOREKH DAS VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	TIHIDI /147 /2025 () //	
463	D-ABLAPL/13263/2025	SK.ABDUL MAROOF VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	BHADRAK TOWN /245 /2025 () //	
464	D-ABLAPL/13266/2025	ALLADA VENKATESH VS STATE OF ODISHA	SIDHANT DWIBEDI VS	MATHILI /95 /2025 () //	
465	D-ABLAPL/13268/2025	ADARSH ANURUP DAS	BIBHU PRASAD MOHANTY	TOMANDO /94 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
466	D-ABLAPL/13269/2025	SOBHAN MOHANTY	DEVAPUTRA DIVYA JEEVAN MISHRA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
467	D-ABLAPL/13270/2025	UPENDRA PRASAD MALLICK	BASANTA KUMAR DAS	BHADRAK RURAL /185 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
468	D-ABLAPL/13271/2025	MANOJ PRADHAN	AKSHAYA KUMAR SAHOO	REAMAL /79 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
469	D-ABLAPL/13273/2025	RATIKANTA SARANGI	RUCHI RAJGARHIA	PIPLI /225 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
470	D-ABLAPL/13274/2025	MANORANJAN BEHERA	BIBHU PRASAD MOHANTY	KENDRAPARA SADAR /32 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
471	D-ABLAPL/13275/2025	SK.OSIM	ALOK KUMAR MOHAPATRA	MALGODOWN /38 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
472	D-ABLAPL/13277/2025	MANOJ KUMAR PANDI	AMLAN SHAKTI PAUL	INDUSTRIAL ESTATE PS /89 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
473	D-ABLAPL/13278/2025	KALIA @ HEMANT MALIK	PRAMODA KUMAR MISHRA	PATTAMUNDAI MODEL /111 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
474	D-ABLAPL/13279/2025	MAHADEV BODRA	ASHOK KUMAR SARANGI	TANGARPALI /26 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
475	D-ABLAPL/13282/2025	GOKULA ROUSTRAY @ SANKAR ROUSTRAY	ROHIT RANJAN RAY	BEGUNIA P.S. /103 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
476	D-ABLAPL/13285/2025	SASMITA BEHERA	JAYADEBA BEHERA	NAYAPALLI P.S. /188 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
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STATE OF ODISHA

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ORISSA HIGH COURT

MISC CASES FILED on :30/04/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-LPA/11438/2025 LPA/1/2025	M/S SEVEN HILLS ESTATE LTD., PURI MP	ANUPAM RATH	4/2025
2	D-ITA/17716/2025 ITA/ /	INDIRA GANDHI INSTITUTE OF TECHNOLOGY, MP	OSHI DHANANSAI TAPATHY	14/2025
3	D-CRLLP/42/2022 CRLLP/42/2022	SUDARSAN SAHOO MP	SURYAKANTA DASH	31/2025
4	D-CRP/13356/2025 CRP/21/2025	JITENDRA NARAYAN DASH MP	PRABIN DAS	40/2025
5	D-MSA/13/2003 MSA/13/2003	SIDDHABHAIRABI BIJE MP	DEEPALI MAHAPATRA	42/2025
6	D-JCRLA/147/2023 JCRLA/147/2023	GAYADHAR PRADHAN MP	ADV. SUMAN MODI	114/2025
7	D-JCRLA/2/2022 JCRLA/2/2022	BICHITRA BENIA MP	GOUTAM KUMAR ROUTRAY	115/2025
8	D-JCRLA/2/2022 JCRLA/2/2022	BICHITRA BENIA MP	GOUTAM KUMAR ROUTRAY	116/2025
9	D-JCRLA/47/2019 JCRLA/47/2019	SANKAR KU.BEHERA@KARUA MP	MR.BISWAJIT RANJAN TRIPATHY(AMICUS CURIAE)	117/2025
10	D-JCRLA/41/2019 JCRLA/41/2019	SANJU@SANJAYA MIRDHA MP	MR.BISWAJIT RANJAN TRIPATHY(AMICUS CURIAE)	118/2025
11	D-SA/82/1994 SA/82/1994	ALEKHA MP	M/S.A.ROUTRAY	136/2025
12	D-SA/82/1994 SA/82/1994	ALEKHA MP	M/S.A.ROUTRAY	137/2025
13	D-SA/82/1994 SA/82/1994	ALEKHA MP	M/S.A.ROUTRAY	138/2025
14	D-SA/82/1994 SA/82/1994	ALEKHA MP	M/S.A.ROUTRAY	139/2025
15	D-TRP(C)/17402/2025 TRP(C)/ /	HARAPRIYA NAYAK MP	PRAVAT KUMAR NAYAK	140/2025
16	D-SA/82/1994 SA/82/1994	ALEKHA MP	M/S.A.ROUTRAY	140/2025
17	D-SA/82/1994 SA/82/1994	ALEKHA MP	M/S.A.ROUTRAY	141/2025
18	D-TRP(C)/17967/2025 TRP(C)/ /	RAJ KUMAR SHARMA MP	AMIT PRASAD BOSE	141/2025
19	D-TRP(C)/17971/2025 TRP(C)/ /	SHREE GOPAL GOSALA , BARGARH MP	AMIT PRASAD BOSE	142/2025
20	D-SA/82/1994 SA/82/1994	ALEKHA MP	M/S.A.ROUTRAY	142/2025
21	D-SA/82/1994 SA/82/1994	ALEKHA MP	M/S.A.ROUTRAY	143/2025
22	D-TRP(C)/17971/2025 TRP(C)/ /	SHREE GOPAL GOSALA , BARGARH MP	AMIT PRASAD BOSE	143/2025
23	D-SA/82/1994 SA/82/1994	ALEKHA MP	M/S.A.ROUTRAY	144/2025
24	D-TRP(C)/17976/2025 TRP(C)/ /	GOVINDRAM AGRAWAL MP	AMIT PRASAD BOSE	144/2025
25	D-TRP(C)/17976/2025 TRP(C)/ /	GOVINDRAM AGRAWAL MP	AMIT PRASAD BOSE	145/2025
26	D-SA/82/1994	ALEKHA	M/S.A.ROUTRAY	

	SA/82/1994	MP		145/2025
27	D-SA/82/1994	ALEKHA	M/S.A.ROUTRAY	
	SA/82/1994	MP		146/2025
28	D-TRP(C)/17982/2025	HARI PRASAD AGRAWAL	AMIT PRASAD BOSE	
	TRP(C)/ /	MP		146/2025
29	D-SA/82/1994	ALEKHA	M/S.A.ROUTRAY	
	SA/82/1994	MP		147/2025
30	D-TRP(C)/17982/2025	HARI PRASAD AGRAWAL	AMIT PRASAD BOSE	
	TRP(C)/ /	MP		147/2025
31	D-TRP(C)/17991/2025	BRAJMOHAN AGRAWAL	AMIT PRASAD BOSE	
	TRP(C)/ /	MP		148/2025
32	D-SA/82/1994	ALEKHA	M/S.A.ROUTRAY	
	SA/82/1994	MP		148/2025
33	D-SA/82/1994	ALEKHA	M/S.A.ROUTRAY	
	SA/82/1994	MP		149/2025
34	D-TRP(C)/17991/2025	BRAJMOHAN AGRAWAL	AMIT PRASAD BOSE	
	TRP(C)/ /	MP		149/2025
35	D-TRP(C)/18000/2025	JAGDISH PRASAD AGRAWAL	AMIT PRASAD BOSE	
	TRP(C)/ /	MP		150/2025
36	D-SA/82/1994	ALEKHA	M/S.A.ROUTRAY	
	SA/82/1994	MP		150/2025
37	D-SA/82/1994	ALEKHA	M/S.A.ROUTRAY	
	SA/82/1994	MP		151/2025
38	D-TRP(C)/18000/2025	JAGDISH PRASAD AGRAWAL	AMIT PRASAD BOSE	
	TRP(C)/ /	MP		151/2025
39	D-SA/82/1994	ALEKHA	M/S.A.ROUTRAY	
	SA/82/1994	MP		152/2025
40	D-SA/82/1994	ALEKHA	M/S.A.ROUTRAY	
	SA/82/1994	MP		153/2025
41	D-SA/82/1994	ALEKHA	M/S.A.ROUTRAY	
	SA/82/1994	MP		154/2025
42	D-SA/82/1994	ALEKHA	M/S.A.ROUTRAY	
	SA/82/1994	MP		155/2025
43	D-SA/82/1994	ALEKHA	M/S.A.ROUTRAY	
	SA/82/1994	MP		156/2025
44	D-SA/82/1994	ALEKHA	M/S.A.ROUTRAY	
	SA/82/1994	MP		157/2025
45	D-SA/82/1994	ALEKHA	M/S.A.ROUTRAY	
	SA/82/1994	MP		158/2025
46	D-SA/82/1994	ALEKHA	M/S.A.ROUTRAY	
	SA/82/1994	MP		159/2025
47	D-CONTC/16776/2024	CHITTARANJAN MALLICK	M/S.SOUGAT DASH, K.MOHANTY, P.RAY	
	CONTC/3208/2024	MP		175/2025
48	D-CONTC/17886/2025	JYOSTNARANI MALLICK	TUSAR KUMAR MISHRA	
	CONTC/ /	MP		176/2025
49	D-RVWPET/17708/2025	SUJATA SAHU	KISHORE KUMAR MISHRA	
	RVWPET/ /	MP		195/2025
50	D-RVWPET/17708/2025	SUJATA SAHU	KISHORE KUMAR MISHRA	
	RVWPET/ /	MP		196/2025
51	D-RVWPET/17709/2025	SUJATA SAHU	KISHORE KUMAR MISHRA	
	RVWPET/ /	MP		197/2025
52	D-RPFAM/17714/2025	KRUSHNA CHANDRA PAIK	RAJENDRA NARAYAN ROUT	
	RPFAM/ /	MP		201/2025
53	D-RPFAM/17853/2025	JANU SASAMAL	SAROJ KUMAR DASH	
	RPFAM/ /	MP		202/2025
54	D-RPFAM/17862/2025	HARINATH TANTI	BHAWANI SANKAR PANIGRAHI	
	RPFAM/ /	MP		203/2025
55	D-RPFAM/18008/2025	PRAKASH HARIPAL	SHUBHENDU KUMAR PARIDA	
	RPFAM/ /	MP		204/2025
56	D-RPFAM/18008/2025	PRAKASH HARIPAL	SHUBHENDU KUMAR PARIDA	
	RPFAM/ /	MP		205/2025
57	D-CMAPL/17869/2025	AHALYA OJHA	JAGANNATH BHUYAN	
	CMAPL/ /	MP		249/2025

58	D-CRLREV/13132/2025 CRLREV/ /	BIBHUTI BHUSAN RAY MP	MAHES DAS	365/2025
59	D-CRLREV/13132/2025 CRLREV/ /	BIBHUTI BHUSAN RAY MP	MAHES DAS	366/2025
60	D-CRLREV/13183/2025 CRLREV/ /	MANORANJAN LOHAR MP	PARTHA SARATHI DAS	367/2025
61	D-FAO/17710/2025 FAO/ /	BIBEKANANDA SINGH MP	DR.PURUSOTTAM CHULI	372/2025
62	D-FAO/17710/2025 FAO/ /	BIBEKANANDA SINGH MP	DR.PURUSOTTAM CHULI	373/2025
63	D-FAO/17775/2025 FAO/ /	D.M., M/S ORIENTAL INSURANCE CO. LTD. MP	ANVITA BEHERA	374/2025
64	D-FAO/15183/2025 FAO/188/2025	D.M., M/S. NATIONAL INSURANCE CO.LTD. MP	PRASANTA KUMAR MAHALI	375/2025
65	D-FAO/17813/2025 FAO/ /	MAGMA HDI GENERAL INSURANCE CO. LTD. MP	ABHIR KHAN	376/2025
66	D-FAO/14090/2025 FAO/ /	LEGAL OFFICER, M/S. CHOLAMANDALAM MP	GENERAL INSURANCE CO. LTD., KHURDA	377/2025
67	D-FAO/14079/2025 FAO/ /	LEGAL OFFICER, M/S. CHOLAMANDALAM MP	GENERAL INSURANCE CO. LTD., KHURDA	378/2025
68	D-FAO/14085/2025 FAO/ /	LEGAL OFFICER , M/S. CHOLAMANDALAM MP	GENERAL INSURANCE CO. LTD.,KHURDA	379/2025
69	D-FAO/349/2019 FAO/349/2019	BABITA MOHANTY MP		380/2025
70	D-FAO/909/2018 FAO/909/2018	KANAKALATA BEHERA MP		381/2025
71	D-FAO/10/2023 FAO/10/2023	M/S. ORISSA HOMES PVT. LTD. MP	AVIJIT PATNAIK	382/2025
72	D-BLAPL/11601/2025 BLAPL/ /	CHANDRAKANTA BEHERA MP	RAJENDRA KUMAR DASH	508/2025
73	D-BLAPL/4930/2025 BLAPL/1933/2025	DILLIP KUMAR BARAL @ DILUA MP		509/2025
74	D-BLAPL/12168/2025 BLAPL/4377/2025	PARESH BISWAL MP	SANJIB KUMAR BHANJADEO	510/2025
75	D-BLAPL/13193/2025 BLAPL/ /	LAKESHWAR MALLIK MP	BINI MISHRA	511/2025
76	D-BLAPL/31252/2024 BLAPL/10572/2024	PRADIP @ PRADEEP BAG MP		512/2025
77	D-BLAPL/11437/2025 BLAPL/4516/2025	RANJIT KUMAR MISHRA MP	MANAS KUMAR CHAND	513/2025
78	D-RSA/4455/2025 RSA/75/2025	GAYADHAR NAYAK MP	SOUGAT DASH	644/2025
79	D-RSA/17892/2025 RSA/ /	BICHITRA PANDA MP	PRAFULLA CHANDRA DAS	645/2025
80	D-RSA/17892/2025 RSA/ /	BICHITRA PANDA MP	PRAFULLA CHANDRA DAS	646/2025
81	D-RSA/17940/2025 RSA/ /	SAMIRKA PRASAD JAISWAL MP	DIPTI RANJAN BHOKTA	647/2025
82	D-CMP/17717/2025 CMP/ /	PRASANTA KUMAR JENA @ PRASHANTA MP	KUNCA JENA PANIGRAHI	683/2025
83	D-CMP/17815/2025 CMP/ /	NUNARAM MAJHI @ TUDU MP	JAGAJIBAN PRADHAN	684/2025
84	D-CMP/17818/2025 CMP/ /	SUDHIR BAGH MP	NIRANJAN LENKA	685/2025
85	D-CMP/17841/2025 CMP/ /	GOLAPI MAJHI MP	ABHAS MOHANTY	686/2025
86	D-CMP/17881/2025 CMP/ /	JAINA BIBI MP	TUSAR KUMAR MISHRA	687/2025
87	D-CMP/17881/2025 CMP/ /	JAINA BIBI MP	TUSAR KUMAR MISHRA	688/2025
88	D-CMP/17905/2025 CMP/ /	PANKAJ KUMAR BEHERA MP	RASHMI NARAYAN PATNAIK	689/2025
89	D-CMP/17926/2025	KANDURI CHARAN MOHARANA	ALOK KUMAR PANDA	

	CMP/ /	MP		690/2025
90	D-CMP/17930/2025	JAYASHREE DAS	PRANAB KUMAR GHOSE	
	CMP/ /	MP		691/2025
91	D-CMP/17936/2025	ANADI CHARAN SAHOO	SOUMYA MISHRA	
	CMP/ /	MP		692/2025
92	D-ABLAPL/5577/2025	SANTI RANA		
	ABLAPL/2109/2025	MP		925/2025
93	D-ABLAPL/8784/2025	BIPIN KUMAR SAHOO @ BIPINI SAHU		
	ABLAPL/3291/2025	MP		926/2025
94	D-ABLAPL/35296/2024	GULISTAN KHAN @ CHHOTU KHAN		
	ABLAPL/13439/2024	MP		927/2025
95	D-ABLAPL/4343/2025	SUDARSAN @ SUDARASHAN PALAI		
	ABLAPL/1690/2025	MP		928/2025
96	D-ABLAPL/9374/2025	SUMEET KUMAR MEKAP	SWAGAT KUMAR SAHU	
	ABLAPL/4234/2025	MP		929/2025
97	D-ABLAPL/11292/2025	PRASANTA KUMAR DAS	DOLAGOBINDA MOHAPATRA	
	ABLAPL/4419/2025	MP		930/2025
98	D-MACA/12611/2024	BADAL KUMAR NAYAK	PRADEEP KUMAR MISHRA	
	MACA/203/2024	MP		1165/2025
99	D-MACA/4153/2024	THE MANAGER(LEGAL CLAIMS) SBI GENERAL INSURANCE COMPANY LTD., CUTTACK	PRADIP KUMAR PATNAIK	
	MACA/36/2024	MP		1166/2025
100	D-MACA/45806/2024	LEGAL MANAGER, H.D.F.C. ERGO GENERAL INSURANCE COMPANY LTD., CUTTACK	ANIL KUMAR DAS	
	MACA/1146/2024	MP		1167/2025
101	D-MACA/14439/2025	MANAGER, SRIRAM GENERAL INSURANCE CO. LTD., KHURDA	GIRIDHARASAD DUTTA	
	MACA/ /	MP		1168/2025
102	D-MACA/15339/2025	B.M., CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD., KHURDA		
	MACA/ /	MP		1169/2025
103	D-MACA/15367/2025	B.M., CHALAMANDALAM MS GENERAL INSURANCE CO. LTD., KHURDA		
	MACA/ /	MP		1170/2025
104	D-MACA/808/2023	BRANCH MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD., KHURDA	SURESH KUMAR	
	MACA/808/2023	MP		1171/2025
105	D-MACA/17945/2025	DEBADATTA PATTANAIK	DIPTI RANJAN BHOKTA	
	MACA/ /	MP		1172/2025
106	D-MACA/17945/2025	DEBADATTA PATTANAIK	DIPTI RANJAN BHOKTA	
	MACA/ /	MP		1173/2025
107	D-MACA/17955/2025	THE B.M., ICICI LOMBARD GENERAL INSURANCE CO. LTD., KHURDA	HIMANU BALDAROURKELA	
	MACA/ /	MP		1174/2025
108	D-CRLMC/13138/2025	JITENDRA BEHERA	PRAMOD KUMAR ROUT	
	CRLMC/ /	MP		1215/2025
109	D-CRLMC/13153/2025	SANTOSH KUMAR PATRA	SK. ZAFARULLA	
	CRLMC/ /	MP		1216/2025
110	D-CRLMC/13176/2025	ALOK KUMAR SETHI	RAMDAS ACHARY	
	CRLMC/ /	MP		1217/2025
111	D-CRLMC/5301/2025	RAJENDRA BISWAL		
	CRLMC/774/2025	MP		1218/2025
112	D-CRLMC/5302/2025	RAJENDRA BISWAL		
	CRLMC/776/2025	MP		1219/2025
113	D-CRLMC/13186/2025	MALAYA KUMAR KAR	SASWATA PATNAIK	
	CRLMC/ /	MP		1220/2025
114	D-CRLMC/13201/2025	PADMA CHARAN MOHANTY	DEEPAK RANJAN SUNDARAY	
	CRLMC/ /	MP		1221/2025
115	D-CRLMC/13233/2025	SUJAY KUMAR KARAN	SUSANTA KUMAR TRIPATHY	
	CRLMC/ /	MP		1222/2025
116	D-CRLMC/13245/2025	SASHI MAJHI	PRASANTA KUMAR SATAPATHY	
	CRLMC/ /	MP		1223/2025
117	D-CRLMC/4443/2025	GANGADHAR SAHU	SUJATA JENA	
	CRLMC/810/2025	MP		1224/2025
118	D-CRLMC/13264/2025	N.ENKETI RAO DORA @ M.ANIKETI RAO DORA	KANTAKANTA MOHAPATRA	
	CRLMC/ /	MP		1225/2025
119	D-CRLMC/13265/2025	MANAS K.M.AGARWAL	BIDYADHAR MANSING	
	CRLMC/ /	MP		1226/2025
120	D-CRLA/11152/2025	BISWAJEET@BISWAJIT SWAIN	BINAYA BHUSAN ROUSTRAY	
	CRLA/467/2025	MP		1231/2025

121	D-CRLA/13123/2025 CRLA/ /	PRADEEP KUMAR SAHOO MP	LALITENDU MISHRA	1232/2025
122	D-CRLA/13123/2025 CRLA/ /	PRADEEP KUMAR SAHOO MP	LALITENDU MISHRA	1233/2025
123	D-CRLA/13123/2025 CRLA/ /	PRADEEP KUMAR SAHOO MP	LALITENDU MISHRA	1234/2025
124	D-CRLA/13143/2025 CRLA/ /	PURUSOTTAM PRADHAN MP	DHIRENDRA KUMAR MOHAPATRA	1235/2025
125	D-CRLA/13143/2025 CRLA/ /	PURUSOTTAM PRADHAN MP	DHIRENDRA KUMAR MOHAPATRA	1236/2025
126	D-CRLA/12273/2025 CRLA/508/2025	BABLU VERMA MP	RITA SINGH	1237/2025
127	D-CRLA/13171/2025 CRLA/ /	BIJAYA LAXMI MARINDI MP	ABHILASH MISHRA	1238/2025
128	D-CRLA/13171/2025 CRLA/ /	BIJAYA LAXMI MARINDI MP	ABHILASH MISHRA	1239/2025
129	D-CRLA/13171/2025 CRLA/ /	BIJAYA LAXMI MARINDI MP	ABHILASH MISHRA	1240/2025
130	D-CRLA/13169/2025 CRLA/ /	SUKADEB BARIK @ SRI SUKA BARIK MP	PARTHA SARATHI DAS	1241/2025
131	D-CRLA/13169/2025 CRLA/ /	SUKADEB BARIK @ SRI SUKA BARIK MP	PARTHA SARATHI DAS	1242/2025
132	D-CRLA/12418/2025 CRLA/ /	TAPAN DAS MP	SARBESWAR SAHOO	1243/2025
133	D-CRLA/417/2019 CRLA/417/2019	SANTOSH BISWAL MP	BAIBASWATA PANIGRAHI MR.PULAKESH MOHANTY	1244/2025
134	D-CRLA/10984/2025 CRLA/ /	SURESH BISWAL MP	PRABIR KUMAR RAY	1245/2025
135	D-CRLA/10984/2025 CRLA/ /	SURESH BISWAL MP	PRABIR KUMAR RAY	1246/2025
136	D-CRLA/10984/2025 CRLA/ /	SURESH BISWAL MP	PRABIR KUMAR RAY	1247/2025
137	D-CRLA/429/2015 CRLA/429/2015	JAYANTA SAMANTARAY MP	MR.SARATHI JYATI MOHANTY,M/S.SAMARENDRA BAHADUR	1248/2025
138	D-CRLA/10981/2025 CRLA/ /	KAILASH BISWAL MP	PRABIR KUMAR RAY	1249/2025
139	D-CRLA/10981/2025 CRLA/ /	KAILASH BISWAL MP	PRABIR KUMAR RAY	1250/2025
140	D-CRLA/10981/2025 CRLA/ /	KAILASH BISWAL MP	PRABIR KUMAR RAY	1251/2025
141	D-CRLA/776/2019 CRLA/776/2019	UMESH BAGH MP	PANCHANAN PANIGRAHI	1252/2025
142	D-WA/17718/2025 WA/ /	HRUSHIKESH BEHERA MP	BISWAJIT DAS	2257/2025
143	D-WA/17744/2025 WA/ /	STATE OF ODISHA MP	BIMBISAR DASH,A.G.A	2258/2025
144	D-WA/17744/2025 WA/ /	STATE OF ODISHA MP	BIMBISAR DASH,A.G.A	2259/2025
145	D-WA/17826/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2260/2025
146	D-WA/17826/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2261/2025
147	D-WA/17826/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2262/2025
148	D-WA/17910/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2263/2025
149	D-WA/17910/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2264/2025
150	D-WA/17910/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2265/2025
151	D-WA/17932/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	2266/2025
152	D-WA/17932/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	

	WA/ /	MP		2267/2025
153	D-WA/17932/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		2268/2025
154	D-WA/17948/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		2269/2025
155	D-WA/17948/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		2270/2025
156	D-WA/17948/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		2271/2025
157	D-WP(C)/29767/2020	RAMESH CHANDRA PRADHAN	MAYADHAR MISHRA, MR. MANOJA KU. KHUNTIA,S.K.DAS,MAYADHAR	
	WP(C)/29767/2020	MP		7309/2025
158	D-WP(C)/29773/2020	SANTOSH KUMAR PATEL	MAYADHAR MISHRA	
	WP(C)/29773/2020	MP		7310/2025
159	D-WP(C)/31685/2020	ASHISH KUMAR BAGARTY	ASHOK KUMAR APAT	
	WP(C)/31685/2020	MP		7311/2025
160	D-WP(C)/29774/2020	SUDHANSU SEKHAR SAI	MAYADHAR MISHRA	
	WP(C)/29774/2020	MP		7312/2025
161	D-WP(C)/17679/2025	SWAYAM ADITYA AGENCY	ATMAJIT MANMITH DAS	
	WP(C)/ /	MP		7313/2025
162	D-WP(C)/17680/2025	SAI KRUPA TRADERS	ATMAJIT MANMITH DAS	
	WP(C)/ /	MP		7314/2025
163	D-WP(C)/17681/2025	P VENKATA RAO	TARINEE PRASAD TRIPATHY	
	WP(C)/ /	MP		7316/2025
164	D-WP(C)/30932/2024	SWETA SAHU	PITAMBAR ACHARYA	
	WP(C)/17643/2024	MP		7317/2025
165	D-WP(C)/30934/2024	DUKHABANDHU PRADHAN	PITAMBAR ACHARYA	
	WP(C)/17646/2024	MP		7318/2025
166	D-WP(C)/30935/2024	PINKY MODI	PITAMBAR ACHARYA	
	WP(C)/17650/2024	MP		7319/2025
167	D-WP(C)/16875/2023	DR. ISRAIL KHAN	ALOK KUMAR DAS	
	WP(C)/16875/2023	MP		7320/2025
168	D-WP(C)/15679/2025	AYUKT PRASAD TRIPATHY	SIDHESWAR MALLIK	
	WP(C)/10705/2025	MP		7321/2025
169	D-WP(C)/16615/2025	PRAMODINI SAMAL	MANOJA KUMAR KHUNTIA	
	WP(C)/11129/2025	MP		7322/2025
170	D-WP(C)/16627/2025	MANOJ KUMAR PARIDA	MANOJA KUMAR KHUNTIA	
	WP(C)/11170/2025	MP		7323/2025
171	D-WP(C)/16626/2025	BASANTA KUMAR SAHOO	MANOJA KUMAR KHUNTIA	
	WP(C)/11171/2025	MP		7324/2025
172	D-WP(C)/16625/2025	PRADEEP KUMAR SAHOO	MANOJA KUMAR KHUNTIA	
	WP(C)/11172/2025	MP		7325/2025
173	D-WP(C)/17729/2025	RAKESH PANDA	PRABODHA CHANDRA NAYAK	
	WP(C)/11958/2025	MP		7326/2025
174	D-WP(C)/17726/2025	NILIMA MAHASANGHA	GAJENDRANATH ROUT	
	WP(C)/ /	MP		7327/2025
175	D-WP(C)/17735/2025	PREETI PRAKASH BEHERA	KAMALAKANTA NAYAK	
	WP(C)/ /	MP		7328/2025
176	D-WP(C)/17727/2025	NILAKANTHESWAR SELF HELP GROUP	GAJENDRANATH ROUT	
	WP(C)/ /	MP		7329/2025
177	D-WP(C)/17741/2025	GOBINDA NAIK	SALAUDDIN KHAN	
	WP(C)/ /	MP		7330/2025
178	D-WP(C)/13590/2025	RAJAT KUMAR DUTTA		
	WP(C)/9760/2025	MP		7331/2025
179	D-WP(C)/17747/2025	RANJAN KUMAR PRADHAN	ANAM CHARAN PANDA	
	WP(C)/ /	MP		7332/2025
180	D-WP(C)/11413/2025	CHANDRASEKHAR MOHAPATRA	SMITA RANJAN PATTNAIK	
	WP(C)/8385/2025	MP		7333/2025
181	D-WP(C)/17749/2025	KAILASH CH. SAHOO @ KAILASH SAHOJYOTI RANJAN DEO		
	WP(C)/ /	MP		7334/2025
182	D-WP(C)/10851/2021	MINATI NAYAK	NISHIKANTA MISHRA	
	WP(C)/10851/2021	MP		7335/2025
183	D-WP(C)/17769/2025	BISWARANJAN SAHOO	SARADA DASH	
	WP(C)/ /	MP		7336/2025

184	D-WP(C)/38376/2023 WP(C)/38376/2023	RAMESH KUMAR SABAT MP	KABIRAJ SAHOO	7337/2025
185	D-WP(C)/38374/2023 WP(C)/38374/2023	RAMESH KUMAR SABAT MP	KABIRAJ SAHOO	7338/2025
186	D-WP(C)/38593/2024 WP(C)/22855/2024	INDIRA GANDHI MAHILA HIGHER SECONDARY SCHOOL, CHOTIPATI, KUPPUR ROAD MP		7339/2025
187	D-WP(C)/17751/2025 WP(C)/ /	ASHUTOSH DAS MP	MANAS RANJAN DASH	7340/2025
188	D-WP(C)/17781/2025 WP(C)/ /	M/S. AUROGLOBAL COMTRADE PVT.LTD., BBSR MP	HEERA KISHORE HARICHANDAN	7341/2025
189	D-WP(C)/17782/2025 WP(C)/ /	M/S ABHILASHA COMMERCIAL PRIVATE LIMITED MP	SARITA PRASANNA SARANGI	7342/2025
190	D-WP(C)/17755/2025 WP(C)/ /	DEBA JANI MP	ATUL TRIPATHY	7343/2025
191	D-WP(C)/17784/2025 WP(C)/ /	M/S TYBAS PROJECTS (P) LTD, BBSR MP	AJIT KUMAR ROY	7344/2025
192	D-WP(C)/17785/2025 WP(C)/ /	HIMANSHU SHEKHAR PARHI MP	PITAMBAR PANDA	7345/2025
193	D-WP(C)/17787/2025 WP(C)/ /	SUJATA NAIK MP	BISWAJIT MOHAPATRA	7346/2025
194	D-WP(C)/17790/2025 WP(C)/ /	SHRIMANT KUMAR MISHRA MP	SARTHAK PRADHAN	7347/2025
195	D-WP(C)/17789/2025 WP(C)/ /	ASHOK KUMAR KHANDELWAL MP	SOUMYA MISHRA	7348/2025
196	D-WP(C)/17795/2025 WP(C)/ /	BIREN PARIDA MP	SARTHAK PRADHAN	7349/2025
197	D-WP(C)/17793/2025 WP(C)/ /	TRILOCHAN SAHOO MP	JAGAJIBAN PRADHAN	7350/2025
198	D-WP(C)/45263/2024 WP(C)/29503/2024	M/S KANDOI TRANSPORT LTD., CUTTACKSAGARIKA SAHOO MP		7351/2025
199	D-WP(C)/17796/2025 WP(C)/ /	M/S HINDUSTAN UNILEVER LTD. MP	SUPRIYO RANJAN MAHAPATRA	7352/2025
200	D-WP(C)/4018/2025 WP(C)/3313/2025	SEETA BEHERA MP		7353/2025
201	D-WP(C)/17816/2025 WP(C)/ /	SARASWATI SHISHU VIDYA MANDIR, COLLEGE ROAD, BHUBANESHWAR MP	PRABHA SHIKHA MARIENA	7354/2025
202	D-WP(C)/17797/2025 WP(C)/ /	M/S RENUKA TRADERS MP	LALITENDU MISHRA	7355/2025
203	D-WP(C)/17820/2025 WP(C)/ /	SARASWATI SHISHU VIDYA MANDIRA, PARIKASHA KEMARJIT ENCLAVE, KHORDA MP	PRABHA SHIKHA MARIENA	7356/2025
204	D-WP(C)/17821/2025 WP(C)/ /	DIBAKAR NATH MP	SOUBHAGYA SWAIN	7357/2025
205	D-WP(C)/17824/2025 WP(C)/ /	HDB FINANCIAL SERVICES LTD MP	MANAS RANJAN KHATUA	7358/2025
206	D-WP(C)/17047/2025 WP(C)/ /	IRC LOGISTICS LTD MP	IPSIT AUROBINDO ACHARYA	7359/2025
207	D-WP(C)/23492/2024 WP(C)/14134/2024	BISHNUPRIYA DAS MP	SRIDHAR RATH	7360/2025
208	D-WP(C)/17827/2025 WP(C)/ /	INSTITUTE OF RURAL DEVELOPMENT PROGRAM, KASHI KUNDR, BENALADOKAN, PURI MP	DEBKANISH KUNDR, BENALADOKAN, PURI	7361/2025
209	D-WP(C)/17836/2025 WP(C)/ /	BHOJARAJ MAHAKUD MP	BISWARANJAN MAHARATHA	7362/2025
210	D-WP(C)/37044/2023 WP(C)/37044/2023	CHAKRADHAR SWAIN MP	PRITY SHAW	7363/2025
211	D-WP(C)/17838/2025 WP(C)/ /	CHITTARANJAN SAHOO MP	PRATAP CHANDRA CHHINCHANI	7364/2025
212	D-WP(C)/17839/2025 WP(C)/ /	SRIDHARA DEO MP	PRATAP CHANDRA CHHINCHANI	7365/2025
213	D-WP(C)/12028/2025 WP(C)/8619/2025	BHAGYARATHI PRUSTY MP		7366/2025
214	D-WP(C)/17843/2025 WP(C)/ /	LAXMIDHAR BARIK MP	PRASANTA KUMAR SATAPATHY	7367/2025
215	D-WP(C)/53310/2024	RAKESH KUMAR SAHOO	RAMESH CH. BEHERA	

	WP(C)/2158/2025	MP		7368/2025
216	D-WP(C)/17846/2025 WP(C)/ /	BRAJENDRA LENKA MP	PRASANTA KUMAR SATAPATHY	7369/2025
217	D-WP(C)/53312/2024 WP(C)/2040/2025	MAHENDRA KUMAR BEHERA MP	RAMESH CH. BEHERA	7370/2025
218	D-WP(C)/53316/2024 WP(C)/2128/2025	RAJLOCHAN SWAIN MP	RAMESH CH. BEHERA	7371/2025
219	D-WP(C)/53303/2024 WP(C)/2156/2025	MAHAPARASAD PRADHAN MP	RAMESH CH. BEHERA	7372/2025
220	D-WP(C)/17847/2025 WP(C)/ /	DIPAK KUMAR KHATUA MP	SRIKANTA MAHUNTA	7373/2025
221	D-WP(C)/53309/2024 WP(C)/2150/2025	TAPAN KUMAR BISWAL MP	RAMESH CH. BEHERA	7374/2025
222	D-WP(C)/53721/2024 WP(C)/1907/2025	KAPILENDRA SAHOO MP	RAMESH CHANDRA BEHERA	7375/2025
223	D-WP(C)/53313/2024 WP(C)/4914/2025	KIRTI RANJAN BEHERA MP	RAMESH CH. BEHERA	7376/2025
224	D-WP(C)/17848/2025 WP(C)/ /	PEOPLES EDUCATIONAL ACTION AND COMMUNITY EDUCATION, GAJAPATI MP	PRAKASH KUMAR DASH	7377/2025
225	D-WP(C)/53306/2024 WP(C)/2143/2025	ASISH KUMAR BEHERA MP	RAMESH CH. BEHERA	7378/2025
226	D-WP(C)/53945/2024 WP(C)/2543/2025	SUBHAKANTA BISWAL MP	RAMESH CHANDRA BEHERA	7379/2025
227	D-WP(C)/24263/2024 WP(C)/14774/2024	RAGHUNATHA PALEI MP	CHITTA RANJAN PATNAIK	7380/2025
228	D-WP(C)/17851/2025 WP(C)/ /	PRATAP CHANDRA SAHOO MP	PRASANTA KUMAR SATAPATHY	7381/2025
229	D-WP(C)/3005/2016 WP(C)/3005/2016	KUMUDINI MISHRA MP	M/S.LAXMI NARAYAN PATEL	7382/2025
230	D-WP(C)/17854/2025 WP(C)/ /	M/S. PATRA ENTERPRISES, PITHAPUR, CUSUBHAK MP	SUBHAKDARSHAN KANUNGO	7383/2025
231	D-WP(C)/3005/2016 WP(C)/3005/2016	KUMUDINI MISHRA MP	M/S.LAXMI NARAYAN PATEL	7384/2025
232	D-WP(C)/3005/2016 WP(C)/3005/2016	KUMUDINI MISHRA MP	M/S.LAXMI NARAYAN PATEL	7385/2025
233	D-WP(C)/17861/2025 WP(C)/ /	SUBASINI SENAPATI MP	ANJAN KUMAR BISWAL	7386/2025
234	D-WP(C)/17621/2016 WP(C)/17621/2016	BUDHANATH BEHERA MP	DEBASHIS NANDA	7387/2025
235	D-WP(C)/17855/2025 WP(C)/ /	BASUDEV SHG TERAMANPUR MP	GAJENDRANATH ROUT	7388/2025
236	D-WP(C)/17863/2025 WP(C)/ /	DIPTIRANJAN BRAHMA MP	SRIKANTA MAHUNTA	7389/2025
237	D-WP(C)/17866/2025 WP(C)/ /	SUJIT KUMAR SWAIN MP	AJAYA KUMAR MOHARANA	7390/2025
238	D-WP(C)/16741/2025 WP(C)/11585/2025	CHITTARANJAN DAS MP	PRAKASH CHANDRA DASH	7391/2025
239	D-WP(C)/16741/2025 WP(C)/11585/2025	CHITTARANJAN DAS MP	PRAKASH CHANDRA DASH	7392/2025
240	D-WP(C)/11237/2023 WP(C)/11237/2023	LAXMIPRIYA BAIRIGANJAN MP	JYOTIRMAYA SAHOO	7393/2025
241	D-WP(C)/17857/2025 WP(C)/ /	SABUJIMA MAHASANGHA BIRIDI MP	GAJENDRANATH ROUT	7394/2025
242	D-WP(C)/15306/2025 WP(C)/10682/2025	BHAGABAT MOHANTY MP		7395/2025
243	D-WP(C)/17870/2025 WP(C)/ /	PRATIMA SWAIN MP	AMITAV TRIPATHY	7396/2025
244	D-WP(C)/17872/2025 WP(C)/ /	SURENDRA NATH JENA MP	BIBUDHENDRA DASH	7397/2025
245	D-WP(C)/17875/2025 WP(C)/ /	KRUSHNA CHANDRA BAG MP	KIRAN KUMAR PATEL	7398/2025
246	D-WP(C)/17877/2025 WP(C)/ /	DAMODAR DAS MP	SUKANTA KUMAR DALAI	7399/2025

247	D-WP(C)/17879/2025 WP(C)/ /	BANITA PUJARI MP	NIRANJAN MAHARANA	7400/2025
248	D-WP(C)/17883/2025 WP(C)/ /	SUBHASMITA JENA MP	AJAYA KUMAR MOHARANA	7401/2025
249	D-WP(C)/16350/2025 WP(C)/ /	SWAYAMPRAVA SRUTAKIRTI BISWAL MP	BIKASH KUMAR ROUTRAY	7402/2025
250	D-WP(C)/17891/2025 WP(C)/ /	RABINDRA KUMAR PRADHAN MP	BASUMATI PRADHAN	7403/2025
251	D-WP(C)/17889/2025 WP(C)/ /	BIMALINI SAHU MP	KIRAN KUMAR PATEL	7404/2025
252	D-WP(C)/17887/2025 WP(C)/ /	TANGRAPALI BLOCK MISSION SHAKTI MP	HEERA KUMAR MAHANTA	7405/2025
253	D-WP(C)/17894/2025 WP(C)/ /	HDB FINANCIAL SERVICES LTD MP	MANAS RANJAN KHATUA	7406/2025
254	D-WP(C)/17896/2025 WP(C)/ /	SUBASH CHANDRA MIRDHA MP	KIRAN KUMAR PATEL	7407/2025
255	D-WP(C)/17897/2025 WP(C)/ /	BASANT KUMAR BEHERA MP	SAUBHAGYA KUMAR SAMAL	7408/2025
256	D-WP(C)/12600/2025 WP(C)/8963/2025	DR. SOUMYA RANJAN SAHU MP		7409/2025
257	D-WP(C)/17900/2025 WP(C)/ /	RAJU CHINA MP	ASHOK DAS	7410/2025
258	D-WP(C)/17888/2025 WP(C)/ /	PURI SADAR BLOCK MAHILA SWAYAM MP	SRINIVAS KUMAR SANGHIA	7411/2025
259	D-WP(C)/17904/2025 WP(C)/ /	MADHAB CHANDRA DALAL MP	MANOJ KUMAR MOHANTY (2)	7412/2025
260	D-WP(C)/17908/2025 WP(C)/ /	UNION OF INDIA MP	BIBHUTI BHUSAN MISHRA	7413/2025
261	D-WP(C)/17425/2025 WP(C)/ /	RABINDRA KUMAR SAHOO MP	MAHADEV SAHU	7414/2025
262	D-WP(C)/17890/2025 WP(C)/ /	SRUJANI MISSION SHAKTI MAHASANGH MP	RAJIV KUMAR MAHANTA	7415/2025
263	D-WP(C)/17915/2025 WP(C)/ /	RASHMI REKHA MISHRA MP	JAGANNATH BHUYAN	7416/2025
264	D-WP(C)/17918/2025 WP(C)/ /	MANAS RANJAN SUNDARAY MP	GOPAL PRASAD JENA	7417/2025
265	D-WP(C)/250/2019 WP(C)/250/2019	BADAL PATNAIK MP	M/S.PRANAB KUMAR GHOSE	7418/2025
266	D-WP(C)/17925/2025 WP(C)/ /	DHIRENDRA NATH SAHOO MP	SURESH CHANDRA DASH	7419/2025
267	D-WP(C)/17934/2025 WP(C)/ /	ANIL KUMAR NANDA MP	DIPTI RANJAN BHOKTA	7420/2025
268	D-WP(C)/13225/2025 WP(C)/9675/2025	NANDINI BEHERA MP	PANCHANAN PANIGRAHI	7421/2025
269	D-WP(C)/15238/2025 WP(C)/10465/2025	DIBYAJYOTI PRATIVA MISSION SHAKTI MP	HEERA KUMAR DASH	7422/2025
270	D-WP(C)/14471/2025 WP(C)/10157/2025	AROOP KUMAR DEO MP	BIJAYA KUMAR RAGADA	7423/2025
271	D-WP(C)/17951/2025 WP(C)/ /	HDB FINANCIAL SERVICES LTD., BBSR MP	MANAS RANJAN KHATUA	7424/2025
272	D-WP(C)/17954/2025 WP(C)/ /	KARTIK CHANDRA GHADEI MP	JAJATI KESHARI KHUNTIA	7425/2025
273	D-WP(C)/16609/2025 WP(C)/11099/2025	KULAMANI PARIDA MP	KUMAR PRAJWAL	7426/2025
274	D-WP(C)/17964/2025 WP(C)/ /	BALUNKESWAR MAHESH TRUST BOARD, MP	ASHOK KUMAR SARANGI	7427/2025
275	D-WP(C)/17979/2025 WP(C)/ /	ASIT KUMAR PATTANAYAK MP	BIPLABA P.B. BAHALI	7428/2025
276	D-WP(C)/17987/2025 WP(C)/ /	AJIT KUMAR SAHOO MP	SIBU DAS	7429/2025
277	D-WP(C)/17995/2025 WP(C)/ /	PRAMOD KUMAR NAYAK MP	BAIDHAR SAHOO	7430/2025